

**The order passed by Hon'ble Mr. Justice Dinesh Kumar Singh, JAD-I and Hon'ble Mr. Justice Hemant Kr. Srivastava, JAD-II, on the mentioning slips filed by Ld. Counsels through ementioning.phcbih@gov.in**

**Mentioning matters regarding filing of fresh cases:**

Sl.No.	Name of Adv./ Ph.No.	Name of Party	Nature of Case	Reasons for Mentioning	Remarks
<b>8.9.2020</b>					
1.	Ram Binod Singh 9955411320	Mosahib Ali	CWJC	Termination from service	To be filed on email-id <a href="mailto:efiling.phcbih@gov.in">efiling.phcbih@gov.in</a>
2.	Ram Binod Singh 9955411320	Chandra Bhushan Kr Yadav	CWJC	Termination from service	To be filed on email-id <a href="mailto:efiling.phcbih@gov.in">efiling.phcbih@gov.in</a>
3.	Ram Binod Singh 9955411320	Chanda Kumari	CWJC	Termination from service	To be filed on email-id <a href="mailto:efiling.phcbih@gov.in">efiling.phcbih@gov.in</a>
4.	Ram Binod Singh 9955411320	Priti	CWJC	Termination from service	To be filed on email-id <a href="mailto:efiling.phcbih@gov.in">efiling.phcbih@gov.in</a>
5.	Ram Binod Singh 9955411320	Sajeed Hussain	CWJC	Termination from service	To be filed on email-id <a href="mailto:efiling.phcbih@gov.in">efiling.phcbih@gov.in</a>
6.	Ram Binod Singh 9955411320	Amir Khan	Cr. Misc (A. Bail)	Apprehension of arrest	To be Filed through e-portal <a href="http://efiling.ecourts.gov.in">efiling.ecourts.gov.in</a>
7.	Ram Binod Singh 9955411320	Md. Imamuddin	CWJC	Termination from service	To be filed on email-id <a href="mailto:efiling.phcbih@gov.in">efiling.phcbih@gov.in</a>
8.	Ram Binod Singh 9955411320	Nafis Alam	CWJC	Termination from service	To be filed on email-id <a href="mailto:efiling.phcbih@gov.in">efiling.phcbih@gov.in</a>
9.	Surendra Kr. Singh 93043033356	Santosh Kr Verma	CWJC	Matter relates to correction in admit card of STET-2019	To be filed on email-id <a href="mailto:efiling.phcbih@gov.in">efiling.phcbih@gov.in</a>
10.	Surendra Kr. Singh	Neeraj Kr	CWJC	Syllabus consideration	To be Filed

	93043033356			matter	through e-portal efiling.eco urts.gov.in
11.	Surendra Kr. Singh 93043033356	Goutam Kr Pandey	CWJC	Matter relates to TET-2017	To be Filed through e-portal efiling.eco urts.gov.in
12.	Surendra Kr. Singh 93043033356	Shio Jee Chaurasia	CWJC	Matter relates to correction in admit card of STET-2019	<b>To be filed on email-id efiling.phc-bih@gov.in</b>
13.	Surendra Kr. Singh 93043033356	Nand Kishore Sharma	CWJC	For validity of Right of children to Free Compulsory Education Act, 2009	To be Filed through e-portal efiling.eco urts.gov.in
14.	Krishna Kant Singh 9835495681	Rajesh Rai	Cr. Misc (R. Bail)	In custody	To be Filed through e-portal efiling.eco urts.gov.in
15.	Krishna Kant Singh 9835495681	Deosharan Bhagat	Cr. Misc (R. Bail)	In custody	To be Filed through e-portal efiling.eco urts.gov.in
16.	Krishna Kant Singh 9835495681	Dharmendra Chaurasia	Cr. Misc (R. Bail)	In custody	To be Filed through e-portal efiling.eco urts.gov.in
17.	Krishna Kant Singh 9835495681	Dilip Kr Singh	Cr. Misc (A. Bail)	Apprehension of arrest	To be Filed through e-portal efiling.eco urts.gov.in
18.	Krishna Kant Singh 9835495681	Ashok Pd	Cr. Misc (R. Bail)	In custody	To be Filed through e-portal efiling.eco urts.gov.in

19.	Krishna Kant Singh 9835495681	Arbaz Khan	Cr. Misc (R. Bail)	In custody	To be Filed through e-portal efiling.eco urts.gov.in
20.	Mrityunjay Kr 995227539	Praveen Kr	Cr. Misc	Seeks permission to file through email-id <a href="mailto:efiling.phcbih@gov.in">efiling.phcbih@gov.in</a> as document more than 20 MB	<b>Permission for filing only-</b> through email-id <a href="mailto:efiling.phcbih@gov.in">efiling.phcbih@gov.in</a>
21.	Mrityunjay Kr 995227539	Praveen Kr	Cr. Misc (R. Bail)	In custody	To be Filed through e-portal efiling.eco urts.gov.in
22.	Md. Javed Jafar Khan 9939921433	Gautam Kr	Cr. Misc (R. Bail)	In custody	To be Filed through e-portal efiling.eco urts.gov.in
23.	Md. Javed Jafar Khan 9939921433	Sohar Bharti	Cr. Misc (A. Bail)	Apprehension of arrest	To be Filed through e-portal efiling.eco urts.gov.in
24.	Md. Javed Jafar Khan 9939921433	Vijay Yadav	Cr. Misc (A. Bail)	Apprehension of arrest	To be Filed through e-portal efiling.eco urts.gov.in
25.	Anjani Kr Jha 9934640630	Shyam Pyare Pd & Ors	Cr. Misc (A. Bail)	Apprehension of arrest	To be Filed through e-portal efiling.eco urts.gov.in
26.	Anjani Kr Jha 9934640630	Daulat Ram Brake Mfg and Co.	Cr. Misc	Direction of recovery of money issued without chance of hearing	To be Filed through e-portal efiling.eco urts.gov.in

27.	Dilip Kr Singh 9430503399	Taiyab Ali	Cr. Misc (R. Bail)	In custody	To be Filed through e-portal efiling.eco urts.gov.in
28.	Dilip Kr Singh 9430503399	Vikash Kr	Cr. Misc (R. Bail)	In custody	To be Filed through e-portal efiling.eco urts.gov.in
29.	Dilip Kr Singh 9430503399	Md. Akalu	Cr. Misc (R. Bail)	In custody	To be Filed through e-portal efiling.eco urts.gov.in
30.	Dilip Kr Singh 9430503399	Sattan Singh	Cr. Misc (R. Bail)	In custody	To be Filed through e-portal efiling.eco urts.gov.in
31.	Kumari Shubham 9546824110	Md. Shakil	Cr. Misc (R. Bail)	In custody	To be Filed through e-portal efiling.eco urts.gov.in
32.	Shashi Bhushan Kr 9334096692	Rajesh Kr Rajak	CWJC	Payment of admitted dues	To be Filed through e-portal efiling.eco urts.gov.in
33.	Shashi Bhushan Kr 9334096692	Rakesh Ranjan & Ors	CWJC	Appt matter	To be Filed through e-portal efiling.eco urts.gov.in
34.	Gajendra Kr Singh 9472666145	Kanhaiya Patel & Ors	Cr. Misc (A. Bail)	Apprehension of arrest	To be Filed through e-portal efiling.eco urts.gov.in
35.	Gajendra Kr Singh	Sanjay Kr	Cr. Misc (A. Bail)	Apprehension of arrest	To be Filed

	9472666145				through e-portal efiling.eco urts.gov.in
36.	Gajendra Kr Singh 9472666145	Ajit Kr	CWJC	Release of vehicle	<b>To be filed on email-id efiling.phc- bih@gov.in</b>
37.	Manoj Kr Jha 9431047427	Meera Devi	CWJC	For payment of balance amount from SBI and return of articles lying in locker of SBI	<b>To be filed on email-id efiling.phc- bih@gov.in</b>
38.	Manoj Kr Jha 9431047427	Dhananjay Yadav	Cr. Misc (A. Bail)	Apprehension of arrest	To be Filed through e- portal efiling.eco urts.gov.in
39.	Alok Kr Alok 9334149971	Ramesh Kr	Cr. Misc (R. Bail)	In custody	To be Filed through e- portal efiling.eco urts.gov.in
40.	Alok Kr Alok 9334149971	Anwar Alam Khan	Cr. Misc (R. Bail)	In custody	To be Filed through e- portal efiling.eco urts.gov.in
41.	Md. Ataul Haque 9835082113	Akbar Ali	Cr. Misc (A. Bail)	Apprehension of arrest	To be Filed through e- portal efiling.eco urts.gov.in
42.	Md. Ataul Haque 9835082113	Jitendra Kr Pandey	Cr. Misc (R. Bail)	In custody	To be Filed through e- portal efiling.eco urts.gov.in
43.	Md. Ataul Haque 9835082113	Vikash Kr	Cr. Misc (R. Bail)	In custody	To be Filed through e- portal efiling.eco urts.gov.in

44.	Ashok Kr 9955554879	Siddheshwar Pd	Cr. Misc (A. Bail)	Apprehension of arrest	To be Filed through e- portal efiling.eco urts.gov.in
45.	Ashok Kr 9955554879	Ramyodhya Rawat & Ors	Cr. Misc (A. Bail)	Apprehension of arrest	To be Filed through e- portal efiling.eco urts.gov.in
46.	Rupa Kumari 8789774061	Sudarshan Mehta	Cr. App (SJ) (R. Bail)	In custody	To be Filed through e- portal efiling.eco urts.gov.in
47.	Rupa Kumari 8789774061	Ranjit Sahni	Cr. App (R. Bail)	In custody	To be Filed through e- portal efiling.eco urts.gov.in
48.	Namrata Mishra 93341111504	Md. Iliyas Ansari	Cr. App (R. Bail)	In custody	To be Filed through e- portal efiling.eco urts.gov.in
49.	Santosh Kr Pandey 9430002385	Chandrashe khar Pd Garg	CWJC	For vacating premises or enhancing rental amount as per agreement	To be Filed through e- portal efiling.eco urts.gov.in
50.	Santosh Kr Pandey 9430002385	Rohini Raj	Cr. Misc (A. Bail)	Apprehension of arrest	To be Filed through e- portal efiling.eco urts.gov.in
51.	Santosh Kr Pandey 9430002385	Vikash Kr Bharti	Cr. App (R. Bail)	In custody	To be Filed through e- portal efiling.eco urts.gov.in
52.	Ramakant Singh 9931282578	Md. Sarwar Alam	CWJC	PIL	To be Filed

					through e-portal efiling.eco urts.gov.in
53.	Patanjali Rishi 9473387256	Premdhar Kr. & Ors.	Cr. Misc (A. Bail)	Apprehension of arrest	To be Filed through e- portal efiling.eco urts.gov.in
54.	Rajesh Kr 9835052103	Siya Ram Sah	CWJC	Release of vehicle	<b>To be filed on email-id efiling.phc- bih@gov.in</b>
55.	Ramesh Kr Agrawal 9431025341	M/s. Durga Bricks	CWJC	Payment of admitted dues	To be Filed through e- portal efiling.eco urts.gov.in
56.	Rajiv Ranjan Singh 9835613117	Jai Kr	Cr. App (R. Bail)	In custody	To be Filed through e- portal efiling.eco urts.gov.in
57.	Rajiv Ranjan Singh 9430600391	Punit Manjhi	Cr. Misc (A. Bail)	Apprehension of arrest	To be Filed through e- portal efiling.eco urts.gov.in
58.	Usha Kumari Singh 9835779168	Kapil Rai	Cr. App (R. Bail)	In custody	To be Filed through e- portal efiling.eco urts.gov.in
59.	Md. Ziaul Qamar 9835233152	Md. Gufran	Cr. App (R. Bail)	In custody	To be Filed through e- portal efiling.eco urts.gov.in
60.	Dhananjay Kr. Pandey 9199649522	Jugar Kr Singh	CWJC	PIL	To be Filed through e- portal efiling.eco urts.gov.in

61.	Shama Sinha 7018136454	Nasiruddin	Cr. App (R. Bail)	In custody	To be Filed through e-portal efilng.eco urts.gov.in
62.	Sanjeev Kr Mishra 9835068340	Sanjay Mandal	CWJC	Release of vehicle	<b>To be filed on email-id efilng.phc-bih@gov.in</b>
63.	Shashank Chandra 9835160655	Kishan Kr Choudhary	CWJC	Examination matter (delay in publishing admit card)	<b>To be filed on email-id efilng.phc-bih@gov.in</b>
64.	Jitendra Kr Bharti 9472317983	Md. Shamim	Cr. App (R. Bail)	In custody	To be Filed through e-portal efilng.eco urts.gov.in
65.	Prashant Kr. 9582941399	Narayan Paswan	Cr. App (R. Bail)	In custody	To be Filed through e-portal efilng.eco urts.gov.in
66.	Vikash Kr 9334334711	Sanjeev Kr	CWJC	Petitioner's agreement has been cancelled without any show cause and respondent has recommended for blacklist	<b>To be filed on email-id efilng.phc-bih@gov.in</b>
67.	Bijendra Kr Singh 9835072471	Ajit Kr	Cr. Misc (A. Bail)	Apprehension of arrest	To be Filed through e-portal efilng.eco urts.gov.in
68.	Nafisuzzoha 9931880160	Abu Basar	Cr. App (R. Bail)	In custody	To be Filed through e-portal efilng.eco urts.gov.in
69.	Anil Kr 9431456498	Deepak Kr	Cr. Misc (A. Bail)	Apprehension of arrest	To be Filed through e-portal

					efiling.eco urts.gov.in
70.	Anukriti Jaipuriyar 8986903291	Thakur Sanjay Kr	CWJC	For quashing new criteria in interview letter of BPSC for the post of Principal Govt. Polytechnic	<b>To be filed on email-id efiling.phc- bih@gov.in</b>
71.	Girijish Kr 9934785747	Bihar State Electronics Corporation Ltd.	CWJC	Mandate of the arbitration tribunal is expired by efflux of time	<b>To be filed on email-id efiling.phc- bih@gov.in</b>
72.	Arun Kr 9431877221	Rajesh Kr	CWJC	Departmental proceedings initiated and enquiry is being conducted in arbitrary manner	To be Filed through e- portal efiling.eco urts.gov.in
73.	Prahlad Kr Bhagat 7979054833	Anishek Kr	Cr. WJC		To be Filed through e- portal efiling.eco urts.gov.in
74.	Bipin Bihari 9525400383	Nirwana Netralaya Hospital	CWJC	Payment of hospital expenses	<b>To be filed on email-id efiling.phc- bih@gov.in</b>
75.	Avanish Kr Singh 9431080088	Deo Shankar Mishra	Cr. Misc (R. Bail)	In custody	To be Filed through e- portal efiling.eco urts.gov.in
76.	Yugal Kishore 8271867733	Sunil Pandey Ors	Cr. Appl (DB)	In custody	To be Filed through e- portal efiling.eco urts.gov.in
77.	Mr. Naresh Chandra Verma. 9835242261.	Mr. Mahesh Kumar	To file Criminal Misc. (R.Bail)	Petitioner is in custody since 28.02.2020 <b>Not in prescribed</b>	To be Filed through e- portal efiling.eco urts.gov.in

				<b>format.</b>	
78.	Mr. Naresh Chandra Verma. 9835242261.	Mr. Mahesh Kumar and Sanjay Kumar	To file Criminal Misc. (A.Bail)	Petitioner has apprehension of being arrested. <b>Not in prescribed format.</b>	To be Filed through e-portal efilng.ecourts.gov.in
79.	Mr. Udbhav. 8676924738.	Mr. Rahul Kumar @ Ritesh Kumar.	To file Criminal Misc. (R.Bail).	Petitioner is in custody since 23.04.2020. <b>Not in prescribed format.</b>	To be Filed through e-portal efilng.ecourts.gov.in
80.	Mr. Deepak Kumar. 9334909806.	Mr. Nandu Yadav.	To file Criminal Misc. (A.Bail).	The petitioner is apprehending his arrest.	To be Filed through e-portal efilng.ecourts.gov.in
81.	Mr.Suraj Narayan Yadav. 9430810646.	Mr. Santosh Paswan.	To file Criminal Misc. (R.Bail).	The petitioner is in custody since 18.09.2020. <b>Not in prescribed format.</b>	To be Filed through e-portal efilng.ecourts.gov.in
82.	Mr.Suraj Narain Yadav. 9430810646.	Mr. Pratap Singh.	To file Criminal Misc.	Petitioner apprehends his arrest. <b>Not in prescribed format.</b>	To be Filed through e-portal efilng.ecourts.gov.in
83.	Mr. Deepak Kumar. 9334909806.	Mr. Nandu Kumar Yadav.	To file Criminal Misc. (R.Bail).	The petitioner is in custody since 08.07.2020.	To be Filed through e-portal efilng.ecourts.gov.in
84.	Mr. Ashish. 9264431892.	Mr. Kailash Manjhi.	To file Criminal Misc. (A.Bail).	Apprehension of arrest.	To be Filed through e-portal efilng.eco

					urts.gov.in
85.	Mr. Ranjeet Kumar Pandey. 9431421943	Mr. Sujeet Kumar.	To file Criminal Misc. (R.Bail).	Till date I have not been provided token no. <b>Not in prescribed format.</b>	To be Filed through e-portal efilng.eco urts.gov.in
86.	Smt. Rupa Kumari. 8789774061.	Mr. Rupesh Kumar.	To file Criminal Misc. (A.Bail).	Petitioners in apprehension of their arrest. <b>Not in prescribed format.</b>	To be Filed through e-portal efilng.eco urts.gov.in
87.	Mr. Arjun Prasad. 9122090038.	Mr. Shaheed Sahni @ Sahdeo Sahni.	To file Criminal Misc. (A.Bail).	I want to file A. Bail for permission. <b>Not in prescribed format.</b>	To be Filed through e-portal efilng.eco urts.gov.in
88.	Mr. Arjun Prasad. 9122090038.	Mr. Pranav Kumar Jha @ Monu.	To file Criminal Misc. (R.Bail).	Petitioner is in custody since 09.06.2020. <b>Not in prescribed format.</b>	To be Filed through e-portal efilng.eco urts.gov.in
89.	Mr. Arjun Prasad. 9122090038	Smt. Manju Devi.	To file Criminal Misc.	Apprehension of his arrest. <b>Not in prescribed format.</b>	To be Filed through e-portal efilng.eco urts.gov.in
90.	Pratima Kumari 8102650441	Pintu Kumar@chotu	To file Criminal Misc	Apprehension of his arrest. <b>Not in prescribed format.</b>	To be Filed through e-portal efilng.eco urts.gov.in
91.	Pratima Kumari 8102650441	Shubham Joshi	To file Criminal Misc	Apprehension of his arrest. <b>Not</b>	To be Filed through e-

				<b>in prescribed format.</b>	portal e-filing.eco urts.gov.in
92.	Amrendra Kumar 9934985291	Ranjan Kumar @ Rajan Kumar	To file Criminal Misc. (R.Bail).	Custody since 17.1.2020 <b>Not in prescribed format.</b>	To be Filed through e-portal e-filing.eco urts.gov.in
93.	Amar Kumar Singh 9934985291	Anil Shah @ Anil Kumar Sah	To file Criminal Misc. (A.Bail	Apprehension of his arrest.	To be Filed through e-portal e-filing.eco urts.gov.in
94.	Bhavesh Kumar 9334108453	Raju Rai	To file Criminal Misc. (R.Bail).	Custody since 24.5.2020	To be Filed through e-portal e-filing.eco urts.gov.in
95.	Pramod Kumar Singh 9934991146	Kundan Sah @ Kundan Kumar	To file Criminal Misc. (A.Bail )	Apprehension of his arrest.	To be Filed through e-portal e-filing.eco urts.gov.in
96.	Amresh Kumar Sinha 9308109507	Lalu Kumar & Others	To file Criminal Misc. (R.Bail).	Custody since 23.7.2020	To be Filed through e-portal e-filing.eco urts.gov.in
97.	Amresh Kumar Sinha 9308109507	Deepak Kumar	To file Criminal Misc. (R.Bail).	Custody since 23.7.2020	To be Filed through e-portal e-filing.eco urts.gov.in
98.	Anil Kumar 9431456498	Deepak Kumar @ Deepak Kumar Rai	To file Criminal Misc. (A.Bail )	Apprehension of his arrest. <b>Not in prescribed format.</b>	To be Filed through e-portal e-filing.eco urts.gov.in

99.	Umesh Chand Pandit 9472459817	Dewesh Kumar Singh @ Dhahdhan Singh	To file Criminal Misc. (R.Bail).	Petitioner is in Custody <b>Not in prescribed format.</b>	To be Filed through e-portal efilng.ecourts.gov.in
100.	Asif Kalim 9709517281	Mukesh Kumar & another	To filing Cr.Appeal (S.J. )	Apprehension of his arrest. <b>Not in prescribed format.</b>	To be Filed through e-portal efilng.ecourts.gov.in
101.	Dimple Kumari 9955579977	Deepak Rai	To file Criminal Misc. (R.Bail).	Custody since 9.1.2020	To be Filed through e-portal efilng.ecourts.gov.in
102.	Kaushal Kumar Singh	Ritesh Kumar	To file I.A in Cr. Appl No.1274/2018(D.B)	Custody since 4.9.2020	To be Filed through e-portal efilng.ecourts.gov.in
103.	Ranjan Kumar Sinha 9473447663	Mahesh Kumar	To file Criminal Misc. (A.Bail )	Apprehension of his arrest.	To be Filed through e-portal efilng.ecourts.gov.in
104.	Ranjan Kumar Sinha 9473447663	Md. Aftab Alam & others	To file Criminal Misc. (A.Bail )	Apprehension of his arrest.	To be Filed through e-portal efilng.ecourts.gov.in
105.	Ranjan Kumar Sinha 9473447663	Shivpati Devi	To file Criminal Misc. (A.Bail )	Apprehension of his arrest.	To be Filed through e-portal efilng.ecourts.gov.in
106.	Rohit Kumar Sharma 7870939757	Pankaj Kumar	To file Criminal Misc. (R.Bail).	Custody since 28.8.2020 <b>Not in prescribed format.</b>	To be Filed through e-portal efilng.ecourts.gov.in
107.	Syed	Chandan	To file	Apprehension	To be

	Rigwanuk Haque 9905496001	Kumar	Criminal Misc. (A.Bail )	n of his arrest.	Filed through e-portal e-filing.eco urts.gov.in
108.	Rohit Kumar Sharma 7870939757	Md. Belal	To file Criminal Misc. (R.Bail).	Custody since 28.8.2020 <b>Not in prescribed format.</b>	To be Filed through e-portal e-filing.eco urts.gov.in
109.	Ranjan Kumar Sinha 9473447663	Vishwajeet Kumar	To file Criminal Misc. (A.Bail )	Apprehension of his arrest.	To be Filed through e-portal e-filing.eco urts.gov.in
110.	Smt. Ritika Rani. 9113761849.	Ranjana Thakur.	<b>To file CWJC.</b>	The petitioner has challenge the order dated:- 20.02.2020 issued by Deputy Development Munger.	<b>To be filed on email-id e-filing.phc-bih@gov.in</b>
111.	Mrs. Kanchan Kumari. 9110133108.	Mr. Rishu Kumar.	To file CWJC.	Petitioner is in custody since last 10 month. <b>Not in prescribed format.</b>	To be Filed through e-portal e-filing.eco urts.gov.in
112.	Mr.Krishna Chandra. 9835860092.	Nidhi Raj.	To file CWJC.	For directing respondents to allow the petitioners to appear in the STET Examination which is going to be hold on 16.09.2020.	<b>To be filed on email-id <a href="mailto:e-filing.phc-bih@gov.in">e-filing.phc-bih@gov.in</a></b>

113.	Mr. Surendra Kumar Singh. 9304303356.	Mr. Gautam Kumar Pandey.	To file CWJC.	This matter is related examination result teacher edibility test (TET)-2017. <b>Not in prescribed format.</b>	To be Filed through e-portal efilng.eco urts.gov.in
114.	Mr. Surendra Kumar Singh. 9304303356.	Mr. Nand Kishore Sharma.	To file CWJC.	Person to approach this Court in personal order date-26.06.2020. <b>Not in prescribed format.</b>	To be Filed through e-portal efilng.eco urts.gov.in
115.	Mr. Sanjeev Kumar. 9835068340.	Nil	To file CWJC.	Nil. <b>Not in prescribed format.</b>	To be Filed through e-portal efilng.eco urts.gov.in
116.	Mr. Binay Kumar Singh. 9204338671.	Mr. Rakesh Kumar @ Rakesh Manjhi.	To file CWJC.	This case is belongs to Excise Act. <b>Not in prescribed format.</b>	To be Filed through e-portal efilng.eco urts.gov.in
117.	Mr. Arjun Prasad. 9122090038.	Mr. Bablu Paswan.	. To file CWJC	Petitioner has been filed for release of vehicle. <b>Not in prescribed format.</b>	To be Filed through e-portal efilng.eco urts.gov.in
118.	Mr. Priya Ranjan. 8800720802.	Bhardwaj Construct ion.	To file CWJC	The petitioner has been debarred from construction work. <b>Not in prescribed format.</b>	To be Filed through e-portal efilng.eco urts.gov.in
119.	Jitendra	Vinod	To file	Release of	To be

	Kumar Singh 9973629597	Chaudhari	CWJC	Vehcile. <b>Not in prescribed format.</b>	Filed through e-portal efiling.eco urts.gov.in
120.	Bhavesh Kumar 9334108453	Rani Devi	To file CWJC	Release of Vehcile	<b>To be filed on email-id efiling.phc-bih@gov.in</b>
121.	Ravindra Kumar Singh 7488062840	Yogendra Prasad Sinha	To file CWJC	Retirement benefit. <b>Not in prescribed format.</b>	To be Filed through e-portal efiling.eco urts.gov.in
122.	Ravindra Kumar Singh 7488062840	Satyendra Tiwari	To file CWJC	For non grant of A.C.P. <b>Not in prescribed format.</b>	To be Filed through e-portal efiling.eco urts.gov.in
123.	Dhirendra Kumar 9430557094	Ranjan Kumar Pandey	To file CWJC	Release of perishable goods. <b>Not in prescribed format.</b>	To be Filed through e-portal efiling.eco urts.gov.in
124.	Sunil Kumar Singh 9430067954	Kanahya Lal Yadav & another	To file CWJC	Since the petitioner are retired from Civil Court Employees being deprived of their legal entitlement. <b>Not in prescribed format.</b>	To be Filed through e-portal efiling.eco urts.gov.in
125.	Harish Chandra Patel 9334820099	Bhola Tanti	Cr. Misc. (R.Bail)	In custody since 24.01.2020	To be Filed through e-portal efiling.eco urts.gov.in

126.	Chandra Mohan Jha 9546848735	Manish Sah @ Manish Kr. Sah	Cr. Misc. (R.Bail)	In custody since 01.07.2020	To be Filed through e-portal efiling.eco urts.gov.in
127.	Chandra Mohan Jha 9546848735	Manis Kumar	Cr. Misc. (A.Bail)	Apprehension of arrest	To be Filed through e-portal efiling.eco urts.gov.in
128.	Chandra Mohan Jha 9546848735	NitishSah	Cr. Misc. (R.Bail)	In custody since 30.08.2019	To be Filed through e-portal efiling.eco urts.gov.in
129.	Ranjeet Kr. Pandey 9431421943	Mita Devi @ MitaKumar i	CWJC	PDS license matter	<b>To be filed on email-id efiling.phc-bih@gov.in</b>
130.	Ranjeet Kr. Pandey 9431421943	Md. Tanveer	Cr. Misc. (R.Bail)	In custody since 27.02.2020	To be Filed through e-portal efiling.eco urts.gov.in
131.	RamchandraS ahni 9097978079	Saddam Ali	Cr. Misc. (R.Bail)	In custody	To be Filed through e-portal efiling.eco urts.gov.in
132.	AnjaniParashar 9470832485	AkhileshS ah and Ors.	Cr. Misc. (A.Bail)	Apprehension of arrest	To be Filed through e-portal efiling.eco urts.gov.in
133.	Deepak Kr. 9835405113	JatanYada v	Cr. Misc. (R.Bail)	Modification application	<b>To be filed on email-id efiling.phc-bih@gov.in</b>
134.	Arun Kr. 9431038797	Badal Kr.	Cr. Misc. (R.Bail)	In custody since 24.06.2020	To be Filed through e-portal efiling.eco urts.gov.in

135.	Arun Kr. 9431038797	RavindraM ahto and Ors.	Cr. Misc. (A.Bail)	Apprehension of arrest	To be Filed through e- portal efiling.eco urts.gov.in
136.	Arun Kr. 9431038797	Bipul Kr.	Cr. Misc. (A.Bail)	Apprehension of arrest	To be Filed through e- portal efiling.eco urts.gov.in
137.	Harish Chandra Patel 9334820099	Md. Dilbar	Cr. Misc. (A.Bail)	Apprehension of arrest	To be Filed through e- portal efiling.eco urts.gov.in
138.	Shailesh Kr. 9801294071	GajendraP ratap Singh and Anr.	CR.W.J.C.	Life and liberty of the petitioners are in danger petitioner No.2 has already lost her husband	To be Filed through e- portal efiling.eco urts.gov.in
139.	Shailesh Kr. 9801294071	Vikash Kr.	Cr. Misc. (R.Bail)	In custody since 03.04.2020	To be Filed through e- portal efiling.eco urts.gov.in
140.	Shailesh Kr. 9801294071	Ramprave shYadav	Cr. Misc. (A.Bail)	Apprehension of arrest	To be Filed through e- portal efiling.eco urts.gov.in
141.	Shailesh Kr. 9801294071	SurendraC haudhary	Cr. Misc. (A.Bail)	For Modification	<b>To be filed on email-id efiling.phc- bih@gov.in</b>
142.	Pramod Kr. Verma 9835427885	Nikku Kr.	Cr. Misc. (A.Bail)	Apprehension of arrest	To be Filed through e- portal efiling.eco urts.gov.in
143.	Ashok Kr. 9525872632	Vikash Kr. @ VikeshPan	Cr. Misc. (R.Bail)	For listing	To be Filed

		dit			through e-portal efiling.eco urts.gov.in
144.	Arjun Prasad 9122090038	Kamlesh Kr.	Cr. Misc. (R.Bail)	For listing	To be Filed through e- portal efiling.eco urts.gov.in
145.	Arjun Prasad 9122090038	Munna Ram	Cr. Misc. (R.Bail)	For listing	To be Filed through e- portal efiling.eco urts.gov.in
146.	Arjun Prasad 9122090038	Aryan Kr. @ Murlidhar	Cr. Misc. (A.Bail)	Apprehension of arrest	To be Filed through e- portal efiling.eco urts.gov.in
147.	BabuNandan Prasad 9123298710	DarogaSa h	CWJC	Release of Vehicle under Forest Act	<b>To be filed on email-id efiling.phc- bih@gov.in</b>
148.	Dr. Amrendra Kr. 9431074466	Arvind Singh	I.A. in Cr. App(DB) No 1332/2017	I.A. for bail	To be Filed through e- portal efiling.eco urts.gov.in
149.	Ravindra Kr. 6201898771	MamtaKu mari	CWJC	Petitioner was grant NOC on 20.03.2020 and then cancelled on 25.08.2020 which lead to closure of the firm without any notice or information	<b>To be filed on email-id efiling.phc- bih@gov.in</b>
150.	Dhananjay Kr. Tiary 9430246748	Krishna Singh and Ors.	Cr. Misc. (A.Bail)	Apprehension of arrest	To be Filed through e- portal efiling.eco urts.gov.in
151.	Dhananjay Kr. Tiary	Ravi Kr.	Cr. Misc. (A.Bail)	Apprehension of arrest	To be Filed

	9430246748				through e-portal efiling.eco urts.gov.in
152.	Dhananjay Kr. Tiwary 9430246748	Suraj Kr.	Cr. Misc. (R.Bail)	In custody	To be Filed through e-portal efiling.eco urts.gov.in
153.	Navendu Kr. 9431294555	Abhishek and Gaurav	Cr. Misc. (R.Bail)	In custody since 25.01.2020	To be Filed through e-portal efiling.eco urts.gov.in
154.	Anil Kr. Singh 9835233506	Pratijnya Bhesh Narayan Yadav and Ors. (Intervener)	I.A. in CWJC No. 8093/2019	It is prayed that I.A. which is filed dt. 27.08.2020 to be tagged to CWJC No. 8093/2020	Registrar List to verify
155.	Anil Kr. Singh 9835233506	Pratijnya(Petitioner) Sabuja Devi Yadav and Ors. (Intervener)	I.A. in CWJC No. 8093/2019	It is prayed that I.A. which is filed dt. 27.08.2020 to be tagged to CWJC No. 8093/2020	Registrar List to verify
156.	Onkar Kumar 9122887674	Rahul Kr.	Cr. Misc. (A.Bail)	Apprehension of arrest	To be Filed through e-portal efiling.eco urts.gov.in
157.	Md. Aslam Ansari 9431073687	Niraj Kr. Gupta	Cr. Misc. (A.Bail)	Apprehension of arrest	To be Filed through e-portal efiling.eco urts.gov.in
158.	Md. Aslam Ansari 9431073687	LalBabu Bin	Cr. Misc. (A.Bail)	Apprehension of arrest	To be Filed through e-portal efiling.eco urts.gov.in
159.	Prabhat Kr.	Om	Cr. Misc.	Apprehension	To be

	Singh 9934013267	Prakash	(A.Bail)	of arrest	Filed through e-portal efiling.eco urts.gov.in
160.	Gajendra Kr. Singh 9472666145	Kanhaiya Patel @ Kanhaiya Prasad and Ors.	Cr. Misc. (A.Bail)	Apprehension of arrest	To be Filed through e-portal efiling.eco urts.gov.in
161.	Gajendra Kr. Singh 9472666145	Sanjay Kr. @ Sanjay Kr. Singh	Cr. Misc. (A.Bail)	Apprehension of arrest	To be Filed through e-portal efiling.eco urts.gov.in
162.	Ankit Kr. 8252358222	Md. Sarwar Ali	CWJC	Release of Vehicle	<b>To be filed on email-id efiling.phc-bih@gov.in</b>
163.	Ganesh Prasad Singh 9934063994	Keshav Kr.	Cr. Misc. (A.Bail)	For modification	<b>To be filed on email-id efiling.phc-bih@gov.in</b>
164.	Saket Anand 9975587106	Noon Bhutiya Das	S.A.	The petitioner is an old lady and she had no finance to file this case on time after judgementdt. 17.07.2019 passed in T.A. 22/2009 by Addl. District Judge,-4, Jamui, for filing S.A.	To be Filed through e-portal efiling.eco urts.gov.in
165.	Anjani Kr. Jha 9934640630	Pappu Rai and Navin Rai	Cr. Misc. (A.Bail)	Apprehension of arrest	To be Filed through e-portal efiling.eco urts.gov.in
166.	Sanjeev Kr. Singh 9905866979	Raj Kumar Uraoh and Ors.	Cr. Misc. (A.Bail)	Apprehension of arrest	To be Filed through e-portal efiling.eco urts.gov.in

167.	Bhavesh Kr. 9334108453	Raju Rai	Cr. Misc. (R.Bail)	In custody since 24.05.2020	To be Filed through e- portal efiling.eco urts.gov.in
168.	Sanjeev Kr. Singh 9905866979	Ram Gopal Mahto	Cr. Misc. (A.Bail)	Apprehension of arrest	To be Filed through e- portal efiling.eco urts.gov.in
169.	Bhavesh Kr. 9334108453	Rani Devi	CWJC	Release of Vehicle	<b>To be filed on email-id efiling.phc- bih@gov.in</b>
170.	Saket Anand 9975587106	Md. Danish	Cr. WJC	The petitioner is in custody since 17.08.2018, till date cognizance of the case is not been taken by the ld. Lower court and the petitioner is in jail	To be Filed through e- portal efiling.eco urts.gov.in
171.	Arvind Kumar Sinha 6204747826	Anshu Kumar	A. Bail	Apprehension of arrest	To be Filed through e- portal efiling.eco urts.gov.in
172.	Binod Kumar 9431072069	Anish @ Manish Kumar	Cr. Misc. (R. Bail) (Excise Act)	Petitioner is in custody since 11.08.2020	To be Filed through e- portal efiling.eco urts.gov.in
173.	Binod Kumar 9431072069	Shivam Kumar	CWJC (Excise Act)	Release of vehicle	<b>To be filed on email-id efiling.phc- bih@gov.in</b>
174.	Binod Kumar 9431072069	Manoj Paswan	CWJC (Excise Act)	Release of vehicle	<b>To be filed on email-id efiling.phc- bih@gov.in</b>
175.	Binod Kumar	Premchan	Cr. Misc.	Cancellation	To be

	9431072069	dra Kumar	(A. Bail)	of bail	Filed through e-portal efilng.eco urts.gov.in
176.	Binod Kumar 9431072069	Parwati Devi and others	Cr. Misc. (A. Bail)	Petitioners have apprehension of arrest	To be Filed through e-portal efilng.eco urts.gov.in
177.	Binod Kumar 9431072069	Rohit Kumar	Cr. Misc. (R. Bail) (Excise Act)	Petitioner is in custody since 07.08.2020.	To be Filed through e-portal efilng.eco urts.gov.in
178.	Binod Kumar 9431072069	Gaurav Kumar	CWJC (Excise Act)	Release of vehicle	<b>To be filed on email-id efilng.phc-bih@gov.in</b>
179.	Binod Kumar 9431072069	Amit Goswami	Cr. Misc. (R. Bail) (Tied-up Matter)	Petitioner is in custody since 06.09.2019.	To be Filed through e-portal efilng.eco urts.gov.in
180.	Amir Alam 9835219647	Sudhir Kumar @ Sudhir Kumar Singh	Cr. Revision	Petitioner is in observation home/custody since 06.07.2019)	<b>To be filed on email-id efilng.phc-bih@gov.in</b>
181.	Saket Anand 9975587106	Rana Ran Vijay Singh @ Bablu	Cr. Misc. (R. Bail) (Arms Act)	Petitioner is in custody since 30.11.2016.	To be Filed through e-portal efilng.eco urts.gov.in
182.	Ranjan Kumar Jha 9006547603	Mithun Mehtar	Cr. Misc. (R. Bail)	Petitioner is in custody	To be Filed through e-portal efilng.eco urts.gov.in
183.	Ranjan Kumar Jha 9006547603	Amit Gupta	Cr. Misc. (A. Bail)	Apprehension of arrest	To be Filed through e-portal efilng.eco

					urts.gov.in
184.	Krishna Deo Raj 9431419247	Gaya Sharma @ Gaya Thakur	A. Bail	Apprehension of arrest	To be Filed through e-portal efilng.eco urts.gov.in
185.	Krishna Deo Raj 9431419247	Sudha Kumari	A. Bail	Apprehension of arrest	To be Filed through e-portal efilng.eco urts.gov.in
186.	Ajay Kumar Pandey 9431003471	Umesh Gond and another	Cr. Misc. (R. Bail)	Petitioners are in custody since 23.05.2020.	To be Filed through e-portal efilng.eco urts.gov.in
187.	Ajay Kumar Pandey 9431003471	Sujit Kumar Sah	Cr. Misc. (R. Bail)	Petitioner is in custody since 06.03.2020.	To be Filed through e-portal efilng.eco urts.gov.in
188.	Ajay Kumar Pandey 9431003471	Bhulan Singh	Cr. Misc. (A. Bail)	Apprehension of arrest	To be Filed through e-portal efilng.eco urts.gov.in
189.	Dinesh Prasad Verma 9431409445	Sudhir Kumar	CWJC	Contract of the petitioner was cancelled	To be Filed through e-portal efilng.eco urts.gov.in
190.	Kumar Kamal Nayan 9334420164	Gorelal Singh @ Gorelal	Cr. Appeal (S.J.) (SC/ST Act) (Bail Matter)	Appellant is the only earner of his family and the financial condition of the appellant's family has become miserable.	To be Filed through e-portal efilng.eco <b>urts.gov.in</b>
191.	Arun Kumar Mandal 9430928446	Pinka Mandal @ Pankaj	A. Bail	Apprehension of arrest	To be Filed through e-

		Mandal @ Praveen Kumar Mandal			portal e-filing.eco urts.gov.in
192.	Babu Nandan Prasad 9123298710	Lakshman Chaudhary and others	Cr. Appeal (D.B.) (R. Bail)	Appellants are in custody	To be Filed through e-portal e-filing.eco urts.gov.in
193.	Babu Nandan Prasad 9123298710	Jhamlal Yadav	A. Bail (Excise Act)	Apprehension of arrest	To be Filed through e-portal e-filing.eco urts.gov.in
194.	Ram Kishor Singh 8210347638	Awdhesh Manjhi	CWJC (E.C. Act)	Cancellation of PDS license.	<b>To be filed on email-id e-filing.phc-bih@gov.in</b>
195.	Ashok Kumar Garg 9473244221	Kamlesh Kumar Yadav @ Kamlesh Yadav	Cr. Misc. (A. Bail)	Apprehension of arrest	To be Filed through e-portal e-filing.eco urts.gov.in
196.	Rajiv Ranjan Singh 9430600391	Punit Manjhi and others	A. Bail	Apprehension of arrest	To be Filed through e-portal e-filing.eco urts.gov.in
197.	Sharda Nand Mishra 9430450915	Ranjit Kumar @ Ranjit Paswan	Cr. Appeal (S.J.) (R. Bail) (SC/ST Act)	Appellant is in custody since 30.08.2019.	To be Filed through e-portal e-filing.eco urts.gov.in
198.	Sharda Nand Mishra 9430450915	Devilal Sahani	Cr. Misc. (A. Bail)	Apprehension of arrest	To be Filed through e-portal e-filing.eco urts.gov.in
199.	Sharda Nand Mishra 9430450915	Mewalal Sahani and others	Cr. Misc. (A. Bail)	Apprehension of arrest	To be Filed through e-portal e-filing.eco urts.gov.in

200.	Sharda Nand Mishra 9430450915	Braj Mohan Sahani @ Braj Mohan Sahni and others	Cr. Misc. (A. Bail)	Apprehension of arrest	To be Filed through e-portal efilng.eco urts.gov.in
201.	Sharda Nand Mishra 9430450915	Umesh Bhagat	Cr. Misc. (R. Bail)	Petitioner is in custody since 06.07.2020.	To be Filed through e-portal efilng.eco urts.gov.in
202.	Onkar Kumar 9122887674	Abrar Alam	CWJC	Petitioner has been removed from the post of Professor, In-Charge, M.H.A.N. Degree College, Bihariganj, Kishanganj	To be Filed through e-portal efilng.eco urts.gov.in
203.	Manish Chandra Gandhi 9852475451	Avinash Kumar @ Bhukhalu	A. Bail (Excise Act)	Apprehension of arrest	To be Filed through e-portal efilng.eco urts.gov.in
204.	Manish Chandra Gandhi 9852475451	Baby Devi	A. Bail	Apprehension of arrest	To be Filed through e-portal efilng.eco urts.gov.in
205.	Manish Chandra Gandhi 9852475451	Bhola Singh	R. Bail (Excise Act)	Petitioner is in custody since 23.06.2020	To be Filed through e-portal efilng.eco urts.gov.in
206.	Manish Chandra Gandhi 9852475451	Dharmendra Kumar	A. Bail (Excise Act)	Apprehension of arrest	To be Filed through e-portal efilng.eco urts.gov.in
207.	Manish Chandra Gandhi	Jitendra Singh @ Jitendra	R. Bail (Excise Act)	Petitioner is in custody since	To be Filed through e-

	9852475451	Kumar Singh		02.08.2020	portal e-filing.eco urts.gov.in
208.	Manish Chandra Gandhi 9852475451	Manish @ Lalu @ Manish Kumar	A. Bail (Excise Act)	Apprehension of arrest	To be Filed through e- portal e-filing.eco urts.gov.in
209.	Gautam Kumar Yadav 7903953197	Md. Nuroolain	CWJC	Land encroachment matter	<b>To be filed on email-id e-filing.phc- bih@gov.in</b>
210.	Alok Kumar Alok 9334149971	Ramanand Rai	Cr. Misc. (A. Bail)	Apprehension of arrest	To be Filed through e- portal e-filing.eco urts.gov.in
211.	Kumar Kamal Nayan 9334420164	Rajesh Kumar @ Rajesh Singh and others	Cr. Misc.	Dispute on construction of road. Nobody has sustained grievous injury.	To be Filed through e- portal e-filing.eco urts.gov.in
212.	Navjot Yesu 9934227714	Santoshan and Jha	CWJC	For implementati on of order dated 21.10.2013 passed by D.C.L.R., Darbhanga which has not been implemented till date.	To be Filed through e- portal e-filing.eco urts.gov.in
213.	Girish Chandra Jha 9835445902	Nijamuddi n @ Najimuddi n	R. Bail	Petitioner is in custody since 14.04.2020.	To be Filed through e- portal e-filing.eco urts.gov.in
214.	Girish Chandra Jha 9835445902	Jasbindar Singh	R. Bail	Petitioner is in custody since 05.06.2020	To be Filed through e- portal e-filing.eco urts.gov.in
215.	Raj Kumar	Tun Tun	Cr. Misc.	Petitioner is	To be

	Sinha 9835290903	Mahto	(R. Bail)	in custody since 18.07.2020	Filed through e- portal efiling.eco urts.gov.in
216.	Vagisha Pragya Vacaknavi	The Bihar Offset Printers Associatio n and others	I.A. in CWJC No. 7289 of 2020	Tender matter	<b>To be filed on email-id efiling.phc- bih@gov.in</b>
217.	Ranjan Kumar Jha 9006547603	Ravi Kumar and another	Cr. Misc. (R. Bail)	Seeks to list this case in advance list (Token number has not been generated)	Registrar List to verify
218.	Ranjan Kumar Jha 9006547603	Safikul Islam @ Safibul Islam and others	I.A. (S.J.) in Cr. Appeal (S.J.) No. 513 of 2019	I.A. for suspension of sentence and grant of bail.	Registrar List to verify

## Mentioning with regard to urgent hearing of R.Bail & A.Bail

Sl.No.	Name of Adv. With Ph.No.	Name of Party	Nature of Case	Reasons for Mentioning	Remarks
07.09.2020					
1.	Sanjay Kr. 9661000966	Not given	EC-BRHC99-15629-2020 (A.Bail)	Apprehension of arrest	Not considered for the present
2.	Sanjay Kr. 9661000966	Not given	EC-BRHC99-15642-2020 (R.Bail)	In custody since more than 9 months	Not considered for the present
3.	Sanjay Kr. 9661000966	Not given	EC-BRHC99-15586-2020 (R.Bail)	In custody since more than 9 months	Not considered for the present
4.	Sanjay Kr. 9661000966	Rakesh Kr.	EC-BRHC99-16674-2020 (R.Bail)	In custody since more than 5 months	Not considered for the present
5.	Sanjay Kr. 9661000966	Sahdev Rai	EC-BRHC99-16666-2020 (R.Bail)	In custody since more than one and half years	Not considered for the present
6.	Sanjay Kr. 9661000966	Birendra Kr.	EC-BRHC99-15653-2020 (R.Bail)	Only six month validity of the stamp and no registry of the stamp petitioner is at loss	Not considered for the present
7.	Sanjay Kr. 9661000966	Suresh Singh	EC-BRHC99-15649-2020 (A.Bail)	Apprehension of arrest	Not considered for the present
8.	Sanjay Kr. 9661000966	Sonu Paswan	EC-BRHC99-15612-2020 (R.Bail)	In custody since last 6 months	Not considered for the present
9.	Sanjay Kr. 9661000966	Bhalo Mahto	EC-BRHC99-4327-2020 (A.Bail)	Matter relates to 498(A), petitioner is husband	Not considered for the present
10.	Sanjay Kr. 9661000966	Ram Sumiran Mandal	EC-BRHC99-09900-2020 (R.Bail)	Petitioner is in custody since more than 6	Not considered for the present

				months	
11.	Sanjay Kr. 9661000966	Kailash Rai	EC-BRHC99- 6694-2020 (A.Bail)	Warrant of arrest has been issued	Not considered for the present
12.	Rana Sanjay Kr. Singh 9835476880	Suresh Rai and Ors.	T. No. 23608/2020 (A.Bail)	Apprehensio n of arrest	Not considered for the present
13.	Ansul	Not legible	Not legible	Not legible	Not considered for the present
14.	Amit Kr. Anand 9709496046	Mithilesh Mishra	Cr. App. No. 691 of 2020 (S.J.) (SC/ST Act) (A.Bail)	Apprehensio n of arrest, mother of the appellant is seriously ill	Not considered for the present
15.	Priyesh kr. 9471078617	Krishna Paswan and Heera Paswan	EC-BRHC99- 12944-2020 (R.Bail)	In custody	Not considered for the present
16.	Priyesh kr. 9471078617	Pankaj Kr. Mahto	EC-BRHC99- 12592-2020 (R.Bail)	In custody	Not considered for the present
17.	Priyesh kr. 9471078617	Rajendra Sahani	EC-BRHC99- 14205-2020 (R.Bail)	In custody	Not considered for the present
18.	Priyesh kr. 9471078617	Sanjay Ray	EC-BRHC99- 13125-2020 (R.Bail)	In custody	Not considered for the present
19.	Priyesh kr. 9471078617	Anwar Miya @ Anwar Hussain	EC-BRHC99- 14492-2020 (R.Bail)	In custody	Not considered for the present
20.	Priyesh kr. 9471078617	Ranjeet Paswan	EC-BRHC99- 12954-2020 (A.Bail)	Apprehensio n of arrest	Not considered for the present
21.	Priyesh kr. 9471078617	Sani Kr.	EC-BRHC99- 15568-2020 (R.Bail)	Mother of the petitioner is suffering from heart disease	Not considered for the present
22.	Umesh Kr. Singh 9835485960	Dinesh Yadav	EC-BRHC99- 04288-2020 (R.Bail)	In custody since 05.03.2020	Not considered for the present
23.	Jitendra Kr. 9431458189	Renuka Devi	Cr. Misc. No. 25097/2020 (A.Bail)	Apprehensio n of arrest	Not considered for the present

24.	Mritunjay Kr. 7277336576	Pawan Rai	EC-BRHC99- 14338-2020 (R.Bail)	In custody since 07.06.2020	Not considered for the present
25.	Avanish Kr. Singh 9431080088	Prakash Ojha @ Prakash Kr. Ojha	T. No. 23525/2020 (R.Bail)	In custody since 19.01.2020	Not considered for the present
26.	Anuj 9939993599	Prashant Kr.	Cr. Misc. 2342/2020 (A.Bail)	Apprehensio n of arrest	Not considered for the present
27.	Sunil Kr. Singh 9470701757	Raja Kr.	EC-BRHC99- 10853-2020 (R.Bail)	In custody since 13.04.2020	Not considered for the present
28.	Mritunjay Kr. 7277336576	Rohit Kr. @ Rohit Yadav	EC-BRHC99- 12439-2020 (A.Bail)	Apprehensio n of arrest	Not considered for the present
29.	Sunil Kr. Singh 9470701757	Ranjeet Paswan and Anr.	EC-BRHC99- 9147-2020 (A.Bail)	Apprehensio n of arrest	Not considered for the present
30.	Mritunjay Kr. 7277336576	Srojani Nayadu and Ors.	EC-BRHC99- 15296-2020 (A.Bail)	Apprehensio n of arrest	Not considered for the present
31.	Saket Tiwary 8051594353	Krishna Kr. Dwivedi	I.A. No. 1 in Cr. App. (SJ) 1134/2020	I.A. for bail, in custody since 11 months	Not considered for the present
32.	Sunil Kr. Singh 9470701757	Lakshmi Thakur	EC-BRHC99- 8475-2020 (A.Bail)	Apprehensio n of arrest	Not considered for the present
33.	Rajesh Kr. 8986264976	Ajay lal and Ors.	T. No. 27323/2020 (A.Bail)	Apprehensio n of arrest	Not considered for the present
34.	Rajesh Kr. 8986264976	Lallu Jha	T. No. 29050/2020 (R.Bail)	In custody since about an year	Not considered for the present
35.	Mritunjay Kr. 7277336576	Shailesh Rai	EC-BRHC99- 15163-2020 (A.Bail)	Apprehensio n of arrest	Not considered for the present
36.	Sunil Kr. Singh 9470701757	Sukesh Kr.	EC-BRHC99- 10980-2020 (A.Bail)	Apprehensio n of arrest	Not considered for the present
37.	Mritunjay Kr. 7277336576	Niwas Sahni	T. No. 56479 (A.Bail)	Apprehensio n of arrest	Not considered for the present
38.	Vinod Kr.	Ram Pravesh	EC-BRHC99-	In custody	Not

	9334957453	Singh	09836-2020 (R.Bail)	since 28.02.2020	considered for the present
39.	Yugal Kishore 8271867733	Jagat Narayan Singh	T. No. 25930/2020 Not given	For listing	Not considered for the present
40.	Yugal Kishore 8271867733	Basant Paswan	EC-BRHC99- 09553-2020 (R.Bail)	For listing	Not considered for the present
41.	Yugal Kishore 8271867733	Suman Kr. singh	EC-BRHC99- 6876-2020 (A.Bail)	Apprehensio n of arrest	Not considered for the present
42.	Yugal Kishore 8271867733	Umesh Mahto	EC-BRHC99- 09752-2020 (R.Bail)	For listing	Not considered for the present
43.	Aprajita 6388287657	Hari Disvaha and Ors.	EC-BRHC99- 09899-2020 (A.Bail)	Apprehensio n of arrest	Not considered for the present
44.	Rakesh Ranjan 8873012194	Ganesh Rai and Ors.	EC-BRHC99- 10505-2020 (A.Bail)	Apprehensio n of arrest	Not considered for the present
45.	Rakesh Ranjan 8873012194	Rahul Kr.	Cr. Misc. 23548/2020 (R.Bail)	In custody since 10.01.2020	Not considered for the present
46.	Vipin Kr. Singh 8986968645	Sushil Kr.@ Raju	Cr. App No. 1469/2020 (SJ) (R.Bail)	In custody since 15.03.2020	Not considered for the present
47.	Sanjay Kumar Jha, 916265468 4	Ashok Rajak	Token No.EC- BRHC99- 16474-2020	Apprehension of Arrest.	Not considered for the present
48.	Vinay Kumar Mishra, 983549035 0	Santosh Mahto	Cr.Misc. No.28575/2 020	Custody since 19.3.2019. Not in prescribed format.	Not considered for the present
49.	Kumar Kaushlendr a, 980134114 5	Mukesh Kumar	Token No.EC- BRHC99- 13762-2020	Petitioner is suffering from Chronic liver problems.Cust ody since 30.5.2020. Not in prescribed format.	Not considered for the present
50.	Udbhav, 867692473 8	Samsad Bagun	Token No.EC- BRHC99-	Petitioners are ladies. Apprehension	Not considered for the present

			17130-2020	of Arrest. Not in prescribed format.	
51.	Naresh Nandan, 9334104030	Tarun Pandey and ors.	Cr.Appeal No.4455/2019	For bail of Appellant. Not in prescribed format.	Not considered for the present
52.	Udbhav, 8676924738	Munna Singh	Token No.EC-BRHC99-17488-2020	Custody since 14.8.2018. Not in prescribed format.	Not considered for the present
53.	Surendra Prasad Singh, 9934301434	Sukesh Kumar	Token No.EC-BRHC99-30633/2020	Apprehension of Arrest. Not in prescribed format.	Not considered for the present
54.	Naresh Nandan, 9334104030	Prince Kumar	I.A.No.2/2020 in Cr.Appeal No.3134/2017	Custody since 27.1.2016. Not in prescribed format.	Not considered for the present
55.	Rajani Ranjan Pd. Singh, 9934218712	Pappu Yadav	Token No.EC-BRHC99-11253/2020	Custody since 27.4.2020. Not in prescribed format.	Not considered for the present
56.	Ram Shankar Das, 9431420813	Md. Mustakim	Cr.Appeal No.358-2016	Custody since 4.10.2011. Not in prescribed format.	Not considered for the present
57.	Praveen Kumar, 9431411423	Gautam Sharma	Cr.Misc.No.17559/2020	Petitioner 80 years old Apprehension of Arrest. Not in prescribed format.	Not considered for the present
58.	Rajani Kant Singh, 9334022333	Shyam Pari Devi	Token No.25041/2020	498A Matter. Not in prescribed format.	Not considered for the present
59.	Anil Kumar Singh, 9835233506	Dharmendra Kumar	Cr.Appeal No.5703/2019	Custody since 7.11.2019. Not in prescribed format.	Not considered for the present
60.	Udbhav,	Kapileshwar	Token	Apprehension	Not

	8676924738	Ram	No.EC-BRHC99-17121-2020	of Arrest. Not in prescribed format.	considered for the present
61.	Ranjan Kumar, 9709707879	Bhola Sharma	Token No.EC-BRHC99-5798-2020	Custody since 18.7.2020. Not in prescribed format.	Not considered for the present
62.	Udbhav, 8676924738	Md. Raja Ali	Token No.EC-BRHC99-17126-2020	Custody since 17.3.2020. Not in prescribed format.	Not considered for the present
63.	Malay Kumar Choudhary, 9934445810	Suresh Kumar	Token No.EC-BRHC99-11532/2020	Custody since 28.2.2020. Not in prescribed format.	Not considered for the present
64.	Suraj Narain Yadav, 9430810646	Umesh Rai	Cr.Misc. No.25940/2020	Custody since 24.8.2015.	Not considered for the present
65.	Rajesh Kumar Sinha, 9708964873	Shailsh Rai	Token No.EC-BRHC99-16351/2020	Petitioner is seriously ill no one is to take care.	Not considered for the present
66.	Raghunandan Kumar Singh, 9835049367	Kamlesh Tiwary	Cr.Appeal No.946/2017	Present case filed against conviction. Custody since 21.1.2016 about four years. Not in prescribed format.	Not considered for the present
67.	Raghunandan Kumar Singh, 9835049367	Paramhansh Singh	Cr.Appeal No.790/2014	Custody since 30.10.2010. Not in prescribed format.	Not considered for the present
68.	Manoj Kumar, 9334609470	Pappu Yadav	Cr.Misc.No. 7901/2020	Petitioner is in judicial custody. Not in prescribed format.	Not considered for the present
69.	Jitendra Kumar Giri,	Birbal Yadav	I.A.No.1/2019 in	Appellant is in judicial	Not considered

	933452534 5		Cr.Appeal No.308/201 7	custody. Not in prescribed format.	for the present
70.	Saroj Kumar Sharma, 933410884 1	Bhola Pandey	Cr.Misc.No. 21124/2020	Apprehension of Arrest. Not in prescribed format.	Not considered for the present
71.	Dhirendra Singh, 933433041 0	Manoj yadav	Token No.EC- BRHC99- 26588/2020	Custody since 18.5.2020. Not in prescribed format.	Not considered for the present
72.	Surendra Prasad Singh, 993430143 4	Nawal Jha	Token No.EC- BRHC99- 23585/2020	Custody since 2.2.2020. Not in prescribed format.	Not considered for the present
73.	Udbhav, 867624738	Mithilesh Rai	Token No.EC- BRHC99- 17379/2020	Custody since 28.6.2020. Not in prescribed format.	Not considered for the present
74.	Krishna Mohan Murari, 943102087 9	Dara Singh	Token No.30008/2 020	Petitioner is in judicial custody.	Not considered for the present
75.	Sanat Kumar Mishra, 943082912 9	Md. Naism Alam	Token No.EC- BRHC99- 17229/2020	Apprehension of Arrest.	Not considered for the present
76.	Subodh Kumar Narnwal, 887320752 1	Ujjawal Pandey	C.Misc.No.4 15/2020	The learned Principal Judge Family Court saran has wrongly allowed the maintenance case. Not in prescribed format.	Not considered for the present
77.	Subodh Kumar Barnawal, 887320752 1	Saroj Devi and Anr.	Cr.Misc. No.31941/2 019	Quashing matter. Not in prescribed format.	Not considered for the present

78.	Rajesh Kumar Sinha, 9708964873	Mukesh Kumar	Token No.EC-BRHC99-12703/2020	Mother of the petitioner is seriously ill. No one is to take care.	Not considered for the present
79.	Dhirendra Singh, 9334330410	Shyam Bihari Singh	Token No.EC-BRHC99-07434-2020	Apprehension of Arrest. Not in prescribed format.	Not considered for the present
80.	Raghunandan Kumar Singh, 9835049367	Ramjee Sah	Cr.Appeal No.1505/2017	Petitioner judicial custody since 27.4.2010. Not in prescribed format.	Not considered for the present
81.	Arvind Kumar, 9334428381	Suresh Manjhi	Token No.EC-BRHC99-14038-2020	Petitioner is a government employee and has been falsely implicated. Not in prescribed format.	Not considered for the present
82.	Rajesh Kumar Sinha, 9708964873	Saloon Yadav and ors.	Token No.EC-BRHC99-10508-2020	Father of the petitioner is seriously ill no one is to take care.	Not considered for the present
83.	Rajani Ranjan Pd. Singh, 9934218712	Rabindra Kumar Singh	Token No.EC-BRHC99-25047/2020	Apprehension of Arrest. Not in prescribed format.	Not considered for the present
84.	Udbhav, 8676924738	Pankaj Kumar Thakur,	Token No.EC-BRHC99-17124-2020	Custody since 31.1.2020. Not in Prescribed format.	Not considered for the present
85.	Ajay Kmar Singh No.1, 9304190544	Md. Aslam Miya	Token No.EC-BRHC99-28069/2020	Custody since 13.5.2020.	Not considered for the present
86.	Sanjeev Kumar, 9431898777	Rajiv Mahto	Token No.EC-BRHC99-06919-2020	Apprehension of Arrest. Not in prescribed format.	Not considered for the present
87.	Najmul	Bibi Vipin	Cr.misc.	Apprehension of Arrest. Not	Not

	Hoda, 943149521 9		No.23130/2 020	in prescribed format.	considered for the present
88.	Vijay Kumar Sinha, 980142745 8	Kavindra Sao	Cr.Appeal No.166/201 7	I.A.No.1/2019 was filed by the appellant for grant of bail till disposal of the Cr.Appeal No.166/2017. Not in prescribed format.	Not considered for the present
89.	Arvind Kumar, 933442838 1	Suresh Manjhi	Token No.EC- BRHC99- 14038-2020	Petitioner is a government employee and has been falsely implicated. Not in prescribed format.	Not considered for the present
90.	Bhaskar Shankar, 943051096 9	Sudha Devi	Cr. Misc.No.161 95/2020	Supplementary affidavit has already been filed on 58.3.2020 for correcting the address of the petitioner. Not in prescribed format.	Not considered for the present
91.	Dhirendra Singh, 933433041 0	Manoj Yadav	Token No.26588/2 020	Custody since 18.5.2020. Not in prescribed format.	Not considered for the present
92.	Kamlesh Kumar, 947266888 2	Ram Ratan Mahto	Token No.EC- BRHC99- 16518-2020	Apprehension of Arrest.	Not considered for the present
93.	Kahkashan Alam, 943102186 6	Girdhari Mahto	Token No.EC- BRHC99- 9916/2020	Petitioner is aged about 65 years suffering from various decease.	Not considered for the present
94.	Kahkashan Alam, 943102186 6	Jairam Ram	Token No.EC- BRHC99- 16483/2020	For direction of the police authorities for taking appropriate action	Not considered for the present

				forthwith against the accused persons. Cr.Writ.	
95.	Saroj Kumar Sharma, 933410884 1	Pradeep Gupta	Token No.EC-BRHC99-16018/2020	Apprehension of Arrest. Not in prescribed format.	Not considered for the present
96.	Pravin Kumar, 943106630 2	Ram Ksihore Ram	Token No.26699/2020	Custody since 11.3.2020. Not in prescribed format.	Not considered for the present
97.	Diwakar Prasad Singh, 943109169 6	Kumar Rabardhan,	Token No.EC-BRHC99-08246-2020	The case was filed through online but the same is pending for initial approval. Not in prescribed format.	Not considered for the present
98.	Mritunjay Kumar, 727733657 6	Md. Sameer Khan	Token No.EC-BRHC99-16418/2020	Apprehension of Arrest. Not in prescribed format.	Not considered for the present
99.	Amit Kashyap, 773944848 1	Dipak Kumar	Token No.21681/2020	Petitioner mother health has deteriorating to such extent that she is not able to do her regular work.	Not considered for the present
100.	Sheo Kumar Prasad, 900687717 2	Md. Ali	Token No.EC-BRHC99-07350/2020	Petitioner is in judicial custody. Not in prescribed format.	Not considered for the present

101.	Mritunjay Kumar Singh, 9386067556	Raj Kumar	Token No.EC-BRHC99-12715-2020	Petitioner is in custody. Not in prescribed format.	Not considered for the present
102.	Alok Kumar Jha, 9431636846	Chanchala Kumari	Token No.EC-BRHC99-12189/2020	Quashing matter. Not in prescribed format.	Not considered for the present
103.	Vijay Kumar Srivastava, 9835264593	Hare Ram Sah	Cr.Appeal No.110/2017	Custody since 16.11.2016. Not in prescribed format.	Not considered for the present
104.	Sanjay Kumar, 9334101186	Avinash Kumar	Cr.Appeal No.226/2017	Custody since 19.2.2020. not in prescribed format.	Not considered for the present
105.	Mr. Malay Kumar Choudhary, 9934445810	Suresh Kumar	EC-BRHC99-11885-2020	The petitioner is in custody since 08.05.2020. <b>Not in prescribed format.</b>	Not considered for the present
106.	Ms. Kahkashan Alam, 9431021866	Girdhari Mahto	EC-BRHC99-16504-2020	The petitioner is in custody since 16.06.2020.	Not considered for the present
107.	Mr. Pravin Kumar, 9431066302	Gajendra Yadav	Token No.26705/2020	Anticipatory bail matter relates to Excise Act. <b>Not in prescribed format.</b>	Not considered for the present
108.	Mr. Ajay Kumar Sinha, 990545053	Kundan Singh @ Kundan	EC-BRHC99-17667/2020	Matter is Tied up. The petitioner is in judicial	Not considered for the present

	1	Kumar		custody. <b>Not in prescribed format.</b>	
109.	Mr. Kunwar Narayan Januar, 9930090738	Mahavir Choudhary	Cr. Appeal (D.B.)No.312/2019	In the above mentioned case by order dated 08.08.2019 passed by Hon'ble Mr. Justice Hament Kumar Srivastava and Mr. Justice Prabhat Kumar Singh. <b>Not in prescribed format.</b>	Not considered for the present
110.	Mr. Shashi Bhushan Pandey, 9934646155	Kartikay Raj	Token No.28260/2020	<b>Not in prescribed format.</b>	Not considered for the present
111.	Mr. Ajay Kumar Tiwary, 9905885444	Urmila Devi	EC-BRHC99-11165-2020	The above noted case relates to Excise Act and vehicle release matter. <b>Not in prescribed format.</b>	Not considered for the present
112.	Mr. Pramod Kumar,9431456941	Avinash Kumar @ Golu	EC-BRHC99-12928-2020(R.Bail)	Petitioner is in custody for than one year. <b>Not in prescribed format.</b>	Not considered for the present
113.	Mr. Pramod Kumar,9431456941	Gop Kumar & Anr.	Token No. 23209/2020 (A.Bail)	Petitioner his apprehension. <b>Not in prescribed format</b>	Not considered for the present
114.	Mr. Pramod Kumar,943	Rohit Kumar	EC-BRHC99-10799/2020	Excise matter. <b>Not in</b>	Not considered

	1456941		(B.aill)	<b>prescribed format</b>	for the present
115.	Mr. Pramod Kumar,943 1456941	Montu Rai	EC-BRHC99-5851/2020(Bail)	Petitioner is to years old apprehension for arrest.. <b>Not in prescribed format</b>	Not considered for the present
116.	Mr. Pramod Kumar,943 1456941	Sumit Kumar	Token No. 28073/2020 (Bail)	Mother is serious ill and no any made member is available to case mother. <b>Not in prescribed format</b>	Not considered for the present
117.	Mr. Pramod Kumar,943 1456941	Chandan Kumar	ECBRHC99-10802-2020(Bail)	Excise matter. <b>Not in prescribed format</b>	Not considered for the present
118.	Mr. Pramod Kumar,943 1456941	Rohit Kumar	Cr. Misc. No. 1382/2020(Bail)	Call for C.D. <b>Not in prescribed format</b>	Not considered for the present
119.	Mr. Pramod Kumar,943 1456941	Sanjay Yadav	Cr. App.(DB) No. 663/2018(Bail)	The appellant has custody. <b>Not in prescribed format</b>	Not considered for the present
120.	Mr. Pramod Kumar,943 1456941	Dharmenrd Kumar	EC BRHC-99-0435-2020(Bail)	Matter of the petitioner has died. <b>Not in prescribed format.</b>	Not considered for the present
121.	Mr. Pramod Kumar,943 1456941	Balram Chaudhary	EC BRHC-99-0435-2020(Bail)	Apprehension for arrest . <b>Not in prescribed</b>	Not considered for the present

				<b>format</b>	
122.	Mr. Pramod Kumar,943 1456941	Kundan Kumar	EC BRHC-99-12930-2020(R.Bail)	That the father of petitioner has die and no any male . <b>Not in prescribed format</b>	Not considered for the present
123.	Mr. Pramod Kumar,943 1456941	Jhimi Lal	EC BRHC-99-13383-2020(R.Bail)	This is a modification relates . <b>Not in prescribed format</b>	Not considered for the present
124.	Mr. Pramod Kumar,943 1456941	Birju Thakur	Cr. App(S.J) 1534/2018( Bail)	The appeal has spent half punishment . <b>Not in prescribed format</b>	Not considered for the present
125.	Mr. Pramod Kumar,943 1456941	Bhawani Tiwary	Token No. EC BRHC 99-10798-2020(Bail)	That petitioner is serious ill . <b>Not in prescribed format</b>	Not considered for the present
126.	Mr. Pramod Kumar,943 1456941	Pintu Yadav	Token No. EC BRHC 99-4405-2020(Bail)	That mother of the petitioner is serious ill . <b>Not in prescribed format</b>	Not considered for the present
127.	Mr. Mritunjay Narayan singh, 938606745 56	Raj Kumar	Token No. EC BRHC 99 —12715-2020(Bail)	That instant Cr. Misc. No. has been filed behalf of the petitioner . <b>Not in prescribed format</b>	Not considered for the present
128.	Mr. Bijen	Sanjay		Petitioner is jail. <b>Not in</b>	Not considered

	dra Kumar, 983 5871 138	choudhary	Cr. Misc. No. 13981/2020 (Bail)	<b>prescribed format</b>	for the present
129.	Mr. R.B.singh,8 083461948	Asagari Khatoon	EC- BRHC- 14139- 2020(Bail)	Petitioner is lady in custody since 18.7.2020. <b>Not in prescribed format</b>	Not considered for the present
130.	Mr. Ajay Kumar sinha, 990545053 1	Kundan singh	EC BRHC99- 17667- 02020(R.Bai l)	Custody. <b>Not in prescribed format</b>	Not considered for the present
131.	Mr. Ajay Kumar sinha, 990545053 1	Raju Yadav	BRHC99- 17661/2020 (Bail)	SC/ST Act matter. <b>Not in prescribed format</b>	Not considered for the present
132.	Mr. Ajay Kumar sinha, 990545053 1	Raju YadavPankaj Kumar	BRHC99- 1707/2020( Bail)	Custody since 5.6.2020. <b>Not in prescribed format</b>	Not considered for the present
133.	Mr. Ajay Kumar sinha, 990545053 1	Harendra Prasad	BRHC99- 11848/2020 (R.Bail)	Regular bail matter. <b>Not in prescribed format</b>	Not considered for the present
134.	Mr. Ajay Kumar sinha, 990545053 1	Ranjeet Kumar	BRHC99- 12513/2020 (Bail)	<b>Not in prescribed format</b>	Not considered for the present
135.	Mr. Ajay Kumar sinha, 990545053 1	Ram Kumar Mehta	BRHC99- 12543/2020 (Bail)	Custody. <b>Not in prescribed format</b>	Not considered for the present
136.	Mr. Ajay Kumar sinha,	Shushma Kumari	BRHC99- 13520- 2020(Bail)	Petitioner is being a school teacher. <b>Not</b>	Not considered for the present

	990545053 1			<b>in prescribed format</b>	
137.	Mr. Ajay Kumar sinha, 990545053 1	Sanjay Yadav	BRHC99-2020(A.Bail)	Arrest warrant. <b>Not in prescribed format</b>	Not considered for the present
138.	Md. Halal Ahmad, 983523493 8	MD. Anjal & Ors.	Cr. Misc. No. 30087/2020 (Bail)	Apprehension of arrest. <b>Not in prescribed format</b>	Not considered for the present
139.	Md. Halal Ahmad, 983523493 8	MD. Hafiz & Ors.	Cr. Misc. No. 30067/2020 (Bail)	Apprehension of arrest. <b>Not in prescribed format</b>	Not considered for the present
140.	Mr. Sunil Kumar Pathak, 933411602 5	Ranvijay Pratap	EC-BRHC-15282-2020(Bail)	Jail since 19.12.2017	Not considered for the present
141.	Mr. Arvind Kumar, 854193667 4	Phudeni Paswan	Token No. 28007/2020 (A.Bail)	Petitioner is aged about 70 years old man. <b>Not in prescribed format</b>	Not considered for the present
142.	Mr. Satish Chandra Mishra, 923475707 7	Naresh Mandal	Token No. 25529/2019 (Bail)	Petitioner is in jail in this case since 01.7.2019. <b>Not in prescribed format</b>	Not considered for the present
143.	Mr. Arvind Kumar, 854193667 4	Ghanshyam Thakur	Token No. 24113/2020 (B.Bail)	Petitioner is long time judicial custody. <b>Not in prescribed format</b>	Not considered for the present
144.	Mr. Arvind Kumar,	Murari	Token No. 22611/2020	Apprehension of arrest. <b>Not</b>	Not considered

	854193667 4	Kumar	(A.Bail)	<b>in prescribed format</b>	for the present
145.	Mr. SATish Chandra Mishra 923475707 7	Sandip Kumar	EC-BRHC-99-12391-2020(A.Bail)	Apprehension of arrest. <b>Not in prescribed format</b>	Not considered for the present
146.	Mr. Satish Chandra Mishra 923475707 7	Md. Tanwir Alam	EC-BRHC-99-12910-2020(A.Bail)	Petitioner is in jail in this case since 02.02.2020. <b>Not in prescribed format</b>	Not considered for the present
147.	Mr. Arvind Kumar, 854193667 4	Anand Kumar	EC-BRHC-99-14134-2020(A.Bail)	Petitioner is jail custody since 18.10.2019 . <b>Not in prescribed format</b>	Not considered for the present
148.	Mr. Satish Chandra Mishra 923475707 7	Md. Shamim	EC-BRHC-99-12363-2020(A.Bail)	Motorcycle of the petitioner is rotting in custody. <b>Not in prescribed format</b>	Not considered for the present
149.	Mr. Arvind Kumar, 854193667 4	Santosh Sahni	EC-BRHC-99-22560-2020(R.Bail)	That above case filed for regular bail. <b>Not in prescribed format</b>	Not considered for the present
150.	Mr. Arvind	Sujeet	EC-BRHC-	That above case filed for	Not

	Kumar, 854193667 4	Kumar sahni	99-17177- 2020(R.Bail)	regular bail. <b>Not in prescribed format</b>	considered for the present
151.	Md. Nurul Hoda, 943146330 4	Chandeshw ar yadav	Cr. Appeal No. 3929/2019( Sj) Bail	Custod y s for more than 7 years for 10 years. <b>Not in prescribed format</b>	Not considered for the present
152.	Mr. Arvind Kumar, 854193667 4	Md. Azad	Cr. Misc. No. 9176/2020( R.Bail)	That above case heard on 28.2.2020 and call for case diary. <b>Not in prescribed format</b>	Not considered for the present
153.	Mr. Tarun Prasad Mandal, 943109691 8	Sunil Kumar	Cr. Appel. Sj 1027/2020 with cr. Appeal No. Sj 1289/2020( R.Bail)	Appellant are rotting in jail since long. <b>Not in prescribed format</b>	Not considered for the present
154.	Mr. Satish Chandra Mishra 923475707 7	Govind Yadav	EC BRHC99- 04130- 2020(Bail)	Appellant are gotiya and are in jail. <b>Not in prescribed format</b>	Not considered for the present
155.	Mr. Satish Chandra Mishra 923475707 7	Jaipal Yadav	Cr. Appeal No. 3247/2018( Sj) (Bail)	Custody since 12.03.2016. <b>N ot in prescribed format</b>	Not considered for the present
156.	Mr. Prashant Kumar singh,9431 683889	Chanadni Kumari	Cr. Appeal No. (DB) 77/2020(Bai l)	Appellant is in custody since 19.12.2019 <b>.Not in prescribed format</b>	Not considered for the present

157.	Mr. Prashant Kumar singh,9431683889	Babit Devi	Cr. Appeal No. DB)77/2020 (Bail)	Appellant is in custody since 19.12.2019 <b>.Not in prescribed format</b>	Not considered for the present
158.	Mr. Prashant Kumar singh,9431683889	Nand Kumar singh	Cr. Appeal No. DB)31/2020 (Bail)	Appellant is in custody since 16.11.2018 <b>.Not in prescribed format</b>	Not considered for the present
159.	Mr. Prashant Kumar singh,9431683889	Sujeet Yadav	Cr. Appeal No. SJ)1416/2020(Bail)	SC/ST Act Matter. <b>.Not in prescribed format</b>	Not considered for the present
160.	Mr. Prashant Kumar singh,9431683889	Giri Yadav	Cr. Appeal No. SJ)1407/2020(Bail)	SC/ST Act Matter. <b>.Not in prescribed format</b>	Not considered for the present
161.	Md. Ashif Kalim , 9709517281	Vicky Patel	Cr. Misc. No. 30574/2020 (R.Bail)	Petitioner is custody since 15.1.2020. <b>Not in prescribed format</b>	Not considered for the present
162.	Md. Ashif Kalim , 9709517281	Rahul singh	Cr. Misc. No. Token No. 26758/2020 (R.Bail)	Petitioner is custody since 04.07.2019. <b>Not in prescribed format</b>	Not considered for the present
163.	Mr. Ajay Kumar singh, 9430075183	Harendra Kishore singh	Cr. Appeal No. 1189/2020(A.bail)	Apprehension of his arrest. <b>Not in prescribed format</b>	Not considered for the present
164.	Mr. Ajay Kumar singh,	Pannalal Rai	Cr. Appeal No.	Apprehension of his arrest. <b>Not in</b>	Not considered for the present

	9430075183		788/2020(A. bail)	<b>prescribed format</b>	
165.	Mr. Amrendra narayan, 6206026715	Vikash Kumar @ Vikash Yadav	Cr. Appeal (SJ) No. 114/2020(Bail)	Most urgent to withdraw by the appeal. <b>Not in prescribed format</b>	Not considered for the present
166.	Ranjit Kumar Thakur 9430800064	Navin Kumar	EC-BRHC99-10704-2020 (R. Bail)	Token number has not been generated (Petitioner is in custody since long)	Not considered for the present
167.	Sunil Kumar Singh 9430067954	Lal Mohammad @ Lal Mohmmad @ Chunnu	Cr. Misc. No. 19753 of 2020 (R. Bail)	By judicial order, next date for listing was fixed as 06.08.2020 but the case has not been listed as yet.	Not considered for the present
168.	Arvind Kumar Sinha 6204747826	Dilip Kumar @ Dilip Kumar Paswan	Token No. 23143 of 2020 (Cr. Misc.) (A. Bail)	Apprehension of arrest	Not considered for the present
169.	Arvind Kumar Sinha 6204747826	Diwakar Kumar @ Vibhash Kumar @ Vibhash	Cr. Appeal No. 602 of 2020 (A. Bail) (SC/ST Act)	Apprehension of arrest	Not considered for the present
170.	Arvind Kumar Sinha 6204747826	VikashManjhi	EC-BRHC99-15324-2020 (Cr. Misc.) (R. Bail)	Petitioner is in custody since 14.06.2020	Not considered for the present
171.	Kishore Kumar Thakur 9931285851	Md. Sonu	EC-BRHC99-13543-2020 (Cr. Misc.) (R. Bail)	Petitioner is in custody since 13.05.2018	Not considered for the present
172.	Kishore Kumar Thakur 9931285851	Deepak Kumar @ Mikal	EC-BRHC99-13534-2020 (Cr. Misc.) (R. Bail) (Arms Act)	Petitioner is in custody since 18.02.2020	Not considered for the present
173.	Sunil Kumar	Lal	Cr. Misc. No.	By judicial	Not

	Singh 9430067954	Mohammad @ Lal Mohammad @ Chunnu	19753 of 2020 (R. Bail)	order, next date for listing was fixed as 06.08.2020 but the case has not been listed as yet. Petitioner is in jail for the last one year. Petitioner is the only earning member of his family. The family is being in starvation like situation in the pandemic.	considered for the present
174.	Anil Chandra 9835088870	DhananjayM ahto @ Dhananjay Kumar	Cr. Appeal No. 1221 of 2020 (S.J.) (SC/ST Act) (A. Bail)	Apprehensio n of arrest	Not considered for the present
175.	Anang Mohan Sinha 9801462017	Pramod Prasad and others	Token No. 27917 of 2020 (A. Bail)	Apprehensio n of arrest (Mother of the petitioner is chronic diabetic)	Not considered for the present
176.	Ajay Mukherjee 9431462953	DwarikaGope	Cr. Appeal No. 1397 of 2020 (S.J.) (R. Bail)	The case has not been listed because page nos. 2, 3, 4, and 7 of petition, page no. 3 of synopsis and page nos. 1, 3, 4, and 5 of impugned order are faint. The appellant is aged about 70 years and he is in	Not considered for the present

				custody since 19.02.2020. Therefore, counsel for the appellant seeks permission to file aforesaid pages through e-filing portal and also humble prayer is that this case may kindly be listed before Hon'ble Bench for early hearing on bail.	
177.	Ajay Mukherjee 9431462953	Ranjit Pd. Singh and another	Cr. Misc. No. 14931 of 2020 (A. Bail) (BMMC Rule) (MMRD Act)	Apprehension of arrest	Not considered for the present
178.	Nilesh Kumar 9431442238	Md. Tabrej Mallik	Cr. Misc. No. 15827 of 2020 (R. Bail)	Petitioner is in custody since 04.01.2020 (Seeks permission to list this case along with case diary)	Not considered for the present
179.	Ranjan Kumar Jha 9006547603	Bikash Yadav @ Vikki and others	EC-BRHC99-12379-2020 (Cr. Misc.) (A. Bail)	Token number has not been generated. (Seeks permission to post this case in advance list)	Not considered for the present
180.	Ranjan Kumar Jha 9006547603	Birendra Kumar Yadav	EC-BRHC99-12138-2020 (A. Bail)	Token number has not been generated. (Seeks	Not considered for the present

				permission to post this case in advance list)	
181.	AkhomiVipin Bihari Shrivastava 9431410500	Nanku Sharma	Cr. Misc. No. 11204 of 2020 (R. Bail) (Tied-up Matter)	Petitioner is in custody for more than 1 year and 6 months	Not considered for the present
182.	Raj Kumar 9431072286	Sunil Saran and others	Cr. Appeal (D.B.) No. 409 of 2020 (R. Bail)	Appellants are in custody since 18.02.2020	Not considered for the present
183.	Rajeev Ranjan 7766929302	Raj KapporJha @ Pappujha	EC-BRHC99-4659-2020 (Cr. Appeal) (S.J.) (R. Bail)	Petitioner has filed this appeal against the judgment and order dated 27.02.2020 passed in Excise Case No. 67 of 2019. Appellant was in custody from 04.03.2019 to 17.05.2019 during trial and from date of judgment, he is in custody i.e., 27.02.2020.	Not considered for the present
184.	Rajeev Ranjan 7766929302	Sanjay Kumar	EC-BRHC99-04647-2020 (Cr. Appeal) (S.J.) (A. Bail)	Petitioner was in custody from 13.01.2018 to 24.03.2018 during trial and from date of judgment, he is in custody i.e.,	Not considered for the present

				27.02.2020.	
185.	Raj Kumar 9431072286	Md. MajharAlam	Cr. Misc. 22292 of 2020 (R. Bail)	Petitioner is in custody since 10.11.2018	Not considered for the present
186.	Raj Kumar 9431072286	Md. Faizal @ FaizalRehman	Cr. Misc. No. 23041 of 2020 (R. Bail)	Petitioner is in custody since 03.10.2019	Not considered for the present
187.	Raj Kumar 9431072286	Mukesh Tiwari and others	Cr. Appeal (S.J.) No. 1483 of 2020 (R. Bail)	Appellants are in custody since 04.03.2020.	Not considered for the present
188.	Raj Kumar 9431072286	Ankit Kumar	EC-BRHC99-12990-2020 (R. Bail)	Petitioner is in custody since 23.05.2020	Not considered for the present
189.	Raj Kumar 9431072286	Deepak Sahni @ Deepak Kumar	Cr. Misc. 29198 of 2020 (R. Bail) (Tied-up Matter)	Petitioner is in custody since 11.10.2019	Not considered for the present
190.	Raj Kumar 9431072286	Md. Ikram @ Ikram @ Sonu	Cr. Misc. No. 21905 of 2020 (R. Bail)	Petitioner is in custody since 01.02.2020.	Not considered for the present
191.	Rajesh Kumar 9431650988	Ram PraveshSahni @ Nanhki	Cr. Appeal (D.B.) No. 110 of 2020 (R. Bail)	Appellant is in custody and on 30.01.2020 L.C.R. was called for with direction that prayer for bail of appellant shall be considered after receipt of L.C.R. L.C.R has been received but till now case has not been listed. Prayer is for early listing of the case.	Not considered for the present

192.	SetuPrateek Sanjana 7258095461	Ehsan Mohammad	EC-BRHC99-14933-2020 (R. Bail)	Petitioner is in custody since 20.02.2020	Not considered for the present
193.	SetuPrateek Sanjana 7258095461	Rajan Kumar and Hemant Kumar	EC-BRHC99-13940-2020 (R. Bail) (Bihar Prohibition and Excise Amendment Act)	Petitioner is in custody since 17.07.2020	Not considered for the present
194.	Ajay Kumar Sinha 9905450531	Sher Bhadur @ Sanjeev Kumar Chaudhary	Token No. 29745 of 2020 (A. Bail) (Excise Act)	Apprehension of arrest	Not considered for the present
195.	Dhananjay Kumar 6202350397	Sanjeev Jaiswal and others	Cr. Misc. No. 20478 of 2020 (A. Bail)	Apprehension of arrest	Not considered for the present
196.	Sujeet Kumar Gupta 9835293533	Laleshwar Prasad Singh and another	Token No. 28282 of 2020 (Cr. Misc.) (R. Bail)	Petitioner no.1 is an old man aged about 71 years and he is in custody since 30.04.2020 and petitioner no.2 is his brother.	Not considered for the present
197.	Ashok Kumar Garg 9473244221	Mukesh Kumar	EC-BRHC99-12371-2020 (Cr. Misc.) (R. Bail)	Petitioner is in jail since 17.01.2020.	Not considered for the present
198.	Rajiv Ranjan Singh 9430600391	Santosh Mukhiya	Token No. 28464 of 2020 (R. Bail)	Petitioner is in custody since 13.10.2019 (Stamp reporting has not been done)	Not considered for the present
199.	Ashok Kumar Prasad 9931602917	Kala Devi and another	Cr. Misc. No. 28075 of 2020 (R. Bail)	Petitioners are in custody since 08.02.2020.	Not considered for the present

200.	Paras Nath 9934033537	Laxman Chaudhary and another	EC-BRHC99- 15318-2020 (Cr. Misc.) (R. Bail) (Excise Act)	Petitioners are in custody since 12.08.2020 and 04.08.2020.	Not considered for the present
201.	Paras Nath 9934033537	Manjan Chaudhary @ Madan Chaudhary	EC-BRHC99- 12515-2020 (Cr. Misc.) (R. Bail)	Petitioner is in custody since 16.06.2020	Not considered for the present
202.	Anil Kumar 9431456498	Amarnath Singh @ Bablu	EC-BRHC99- 16545-2020 (A. Bail)	Apprehensio n of arrest	Not considered for the present
203.	Anil Kumar 9431456498	Kamlesh Yadav and another	EC-BRHC99- 16390-2020 (A. Bail)	Apprehensio n of arrest	Not considered for the present
204.	Baidyanath Thakur 9835014637	Kamal Narayan Singh and another	EC-BRHC99- 13306-2020 (A. Bail)	Petitioner no.1 is aged about 70 years and he is suffering from various serious ailments. (Apprehensio n of arrest)	Not considered for the present
205.	Pranav Kumar Jha 9473446323	Subodh Yadav and another	Cr. Appeal No. 1530 of 2019 (D.B.) (R. Bail)	The case may be listed for Bail (Suspension of sentence) only of the appellants during the pendency of the aforesaid appeal. The appellants are in custody.	Not considered for the present
206.	Pranav Kumar Jha 9473446323	BhavSagar Singh and others	Cr. Misc. No. 19928 of 2020 (A. Bail)	The petitioners are apprehendin g their arrest and they are unnecessaril y being harassed and	Not considered for the present

				tortured by the police for the offence committed by the son of the Petitioner No.1.	
207.	Pranav Kumar Jha 9473446323	Neelam Devi	Cr. Appeal No. 1030 of 2020 (S.J.) (A. Bail) (SC/ST Act)	List this case as per the seniority as the petitioner is a lady and has falsely been implicated.	Not considered for the present
208.	Ranjit Thakur 8210437253	Pradhan Rakesh @ Rakesh	EC-BRHC99-10715-2020 (R. Bail) (Excise Act)	Petitioner is in custody and he is the sole responsible person who looks after his family (Stamp reporting has not been done)	Not considered for the present
209.	Ashok Kumar Prasad 9931602917	Monu Kumar Gupta	Cr. Misc. No. 30425 of 2020 (A. Bail)	Apprehension of arrest	Not considered for the present
210.	Alok Kumar Alok 9334149971	Prince Kumar	Token No. 24145 of 2020 (Cr. Misc.) (NDPS Act) (R. Bail)	Petitioner is in custody since 07.01.2020 and he is the only earning person in his family.	Not considered for the present
211.	Uday Kumar 9431437186	Ranjeet Ray	Token No. 29473 (R. Bail)	Petitioner is in custody since 06.03.2020 and wife of the petitioner is seriously ill.	Not considered for the present
212.	Sanjeev Kumar Shrivastava	JavedMian and another	Cr. Appeal (S.J.) No. 29192 of	Whole family of the petitioner	Not considered for the present

	9431436243		2020 (A. Bail)	have been implicated in this case and there is apprehension of arrest	
213.	Sanjeev Kumar Shrivastava 9431436243	Manish Kumar	Cr. Appeal (S.J.) No. 29199 of 2020 (A. Bail)	Petitioner has wrongly been implicated in this case and there is apprehension of arrest	Not considered for the present
214.	Sanjeev Kumar Shrivastava 9431436243	Vicky Sah	Cr. Misc. No. 29255 of 2020 (A. Bail)	Petitioner has wrongly been implicated in this case and there is apprehension of arrest	Not considered for the present
215.	Sanjeev Kumar Shrivastava 9431436243	Tota Devi	Cr. Misc. No. 23864 of 2020 (A. Bail)	Petitioner has wrongly been implicated in this case and there is apprehension of arrest	Not considered for the present
216.	Sanjeev Kumar Shrivastava 9431436243	HazrunaKhatoon	EC-BRHC99-11413-2020 (A. Bail)	Petitioner has wrongly been implicated in this case and there is apprehension of arrest	Not considered for the present
217.	Rajiv Ranjan Kumar Pandey 9431880446	Om Prakash	Token No. 25471 of 2020 (R. Bail) (Arms Act)	Petitioner is in custody since 15.02.2020.	Not considered for the present
218.	Paras Nath 9934033537	TetarManjhi	EC-BRHC99-12784-2020 (Cr. Appeal) (S.J.) (R. Bail) (SC/ST Act)	Appellant is in custody since 23.12.2019.	Not considered for the present
219.	Rajesh Kumar 9334336767	Shailesh Kumar	EC-BRHC99-15766-2020	Apprehension of arrest.	Not considered

			(A. Bail)		for the present
220.	Ravindra Kumar 6201898771	Prashant Kumar Sinha	Cr. Appl. 5831/2020 (R. Bail) Sc/St Act.	Due to pandemic the court premises is closed having no access to file for adding Informant as opposite party NO. 2 nor there was any provision of physical filing of notices.	Not considered for the present
221.	Sanjay Kumar Sharma 9431624425	Md. Aarsi	Cr. Misc. 22658/2020 (R. Bail)	In custody.	Not considered for the present
222.	Dhurendra Kumar 9835425853	Jay Prakash Singh	Token No. 23938/2020 (A. Bail)	Apprehension of arrest.	Not considered for the present
223.	Md. Imteyaz Ahmad 9386416816	Rameshwar Bhagat	Cr. Appl. 641/2019 (R. Bail)	The appellant is under custody. This appeal is admitted on 16.08.2019 and L.C.R. is called for and the State Counsel is directed to file written objection. L.C.R. is received and written objection is also filed.	Not considered for the present
224.	Sheikh Arkan Ahmad 9931327925	Nasimuddin Khan	Cr. Appl. 1233/2019 (R. Bail)	In custody.	Not considered for the present
225.	Shailendra Kumar Chaubey 9430220731	Shivjee Singh	Cr. Appl. 2113/2019 (R. Bail)	On 25.11.2019, the Hon'ble Court has rejected the bail petition	Not considered for the present

				stating there in that if the appeal is not taken up its's hearing within a period of six months, the appellant is at liberty to make for consideration of bail.	
226.	Umesh Chandra Verma 6202543657	Dhrup Ram	EC-BRHC99-14546-2020 (A. Bail)	Apprehension of arrest.	Not considered for the present
227.	Umesh Chandra Verma 6202543657	Mehrun Nesha	EC-BRHC99-14524-2020 (A. Bail)	Apprehension of arrest.	Not considered for the present
228.	Umesh Chandra Verma 6202543657	Pradeep Ram & Ors.	EC-BRHC99-14544-2020 (A. Bail)	Apprehension of arrest.	Not considered for the present
229.	Umesh Chandra Verma 6202543657	Najbullah Mian	EC-BRHC99-14533-2020 (R. Bail)	In custody since 10.02.2020.	Not considered for the present
230.	Umesh Chandra Verma 6202543657	Lalan Sah	EC-BRHC99-14538-2020 (R. Bail)	In custody since 08.04.2020.	Not considered for the present
231.	Umesh Chandra Verma 6202543657	Santosh Sah & Ors.	Cr. Appl. 4286/2019 (A. Bail) Sc/St Act.	Apprehension of arrest.	Not considered for the present
232.	Umesh Chandra Verma 6202543657	Jiut Sah & Anr.	Cr. Appl. 1415/2020 (R. Bail) Sc/St Act.	In custody since 19.03.2020.	Not considered for the present
233.	Vinod Kumar 7061545511	Dr. Md. Naushad	EC-BRHC99-07977-2020 (A. Bail)	Apprehension of arrest.	Not considered for the present
234.	Bhaskar Shankar 9430510969	Vinay Yadav	EC-BRHC99-16403-2020 (R. Bail)	In custody.	Not considered for the present

235.	Malti Kumari 9430513628	Rakesh Kumar	Token No. 27527/2020	The case has been filed since 23.08.2020, still not received case number.	Not considered for the present
236.	Udbhav 8676924738	Jalandhar Kumar & Anr.	EC-BRHC99-16723-2020 (R. Bail)	In custody since 16.07.2020.	Not considered for the present
237.	Devendra Kumar 9431094447	Raj Kumar	EC-BRHC99-14671-2020 (R. Bail)	Petitioner is under custody and R. Bail filed but till today token number has not been allotted.	Not considered for the present
238.	Udbhav 8676924738	Lalan Prasad	EC-BRHC99-16746-2020 (R. Bail)	In custody since 19.02.2020.	Not considered for the present
239.	Anuj Kumar 9939993599	Naresh Yadav	Cr. Appl. 529/2020	The aforesaid appeal is pending for admission.	Not considered for the present
240.	Udbhav 8676924738	Ram Vivek Rai & Anr.	EC-BRHC99-16741-2020 (R. Bail)	In custody since 23.06.2020.	Not considered for the present
241.	Malti Kumari 9430513628	Ashok Kumar Sah	EC-BRHC99-05546-2020 (R. Bail)	In custody since 19.03.2020.	Not considered for the present
242.	Malti Kumari 9430513628	Ramashanker Kumar	EC-BRHC99-16758-2020 (R. Bail)	In custody since 07.07.2020.	Not considered for the present
243.	Malti Kumari 9430513628	Rakesh Kumar	Case No. 23754/2020 (R. Bail)	In custody since 20.02.2020.	Not considered for the present
244.	Sanjeev Kumar Mishra 9835068340	Pankaj Kumar Suman	EC-BRHC99-09494-2020 (R. Bail)	In custody.	Not considered for the present
245.	Ram Sevak Choudhary 9234219503	Sujit Kumar Yadav	Cr. Appl. 768/2020 (R. Bail)	In custody since 23.01.2020.	Not considered for the present
246.	Vishwa Ranjan Choudhary 9835661500	Binay Kumar & Ors.	EC-BRHC99-03230-2020 (A. Bail)	Apprehension of arrest.	Not considered for the present

247.	Braj Bhushan Poddar 6205259220	Rajesh Sah	EC-BRHC99-06737-2020 (A. Bail)	Apprehension of arrest.	Not considered for the present
248.	Braj Bhushan Poddar 6205259220	Lakshman Mahton	EC-BRHC99-08526-2020 (A. Bail)	Apprehension of arrest.	Not considered for the present
249.	Braj Bhushan Poddar 6205259220	Roshni Devi	EC-BRHC99-04675-2020 (A. Bail)	Apprehension of arrest.	Not considered for the present
250.	Braj Bhushan Poddar 6205259220	Dharfar Singh	EC-BRHC99-04239-2020 (A. Bail)	Apprehension of arrest.	Not considered for the present
251.	Braj Bhushan Poddar 6205259220	Raj Kumar Sah	EC-BRHC99-04664-2020 (A. Bail)	Apprehension of arrest.	Not considered for the present
252.	Neeraj Kumar 9939003279	Santosh Roy	EC-BRHC99-13138-2020 (R. Bail)	In custody since 25.08.2018.	Not considered for the present
253.	Ravi Shankar Pathak 8709593892	Kamlesh Rai	EC-BRHC99-15844-2020 (A. Bail)	Apprehension of arrest.	Not considered for the present
254.	Ravi Shankar Pathak 8709593892	Vijay Shankar Mishra & Ors.	EC-BRHC99-15572-2020 (R. Bail)	In custody since 25.07.2020.	Not considered for the present
255.	Braj Bhushan Poddar 6205259220	Anil Kumar	EC-BRHC99-04669-2020 (A. Bail)	Apprehension of arrest.	Not considered for the present
256.	Ravi Shankar Pathak 8709593892	Kumar Pasi & Anr.	EC-BRHC99-13376-2020 (A. Bail)	Apprehension of arrest.	Not considered for the present
257.	Braj Bhushan Poddar 6205259220	Raj Kumar & Anr.	Token No. 29468/2020 (A. Bail)	Apprehension of arrest.	Not considered for the present
258.	Braj Bhushan Poddar 6205259220	Md. Masum	Token No. 21989/2020 (R. Bail)	In custody since nine months.	Not considered for the present
259.	Arun Kr. Chaudhary 9334647479	Amit Kumar	EC-BRHC99-15978-2020 (R. Bail)	The petitioner is under custody and the father of the petitioner is suffering from diabetes.	Not considered for the present
260.	Vishwa Ranjan	Kedar Pandit	Token No.	Apprehension	Not

	Choudhary 9835661500	& Anr.	24211/2020 (A. Bail)	of arrest.	considered for the present
261.	Dhannjay Kumar No. 2 9431427618	Eksan Sahani	EC-BRHC99- 15921-2020 (R. Bail)	In custody.	Not considered for the present
262.	Vishwa Ranjan Choudhary 9835661500	Satyendra Prasad	EC-BRHC99- 09709-2020 (A. Bail)	Apprehension of arrest.	Not considered for the present
263.	Bimal Kumar 9430828756	Brajesh Kumar Pandey	EC-BRHC99- 4372-2020 (A. Bail)	Apprehension of arrest.	Not considered for the present
264.	Saket Kumar 9123153217	Shanti Devi	Cr. Appl. 1032/2020 (R. Bail)	She is under custody since 22.03.2018. The appellant is a woman aged more than 60 years and having serious health issues.	Not considered for the present
265.	Gajendra Kumar Singh 9472666145	Sanjiv Kumar Singh	Token No. 28603/2020 (A. Bail)	Apprehension of arrest.	Not considered for the present
266.	Gajendra Kumar Singh 9472666145	Sonu Mahto	Token No. 26504/2020 (A. Bail)	Apprehension of arrest.	Not considered for the present
267.	Rajendra Nath Sinha 9431070062	Aditya Narayan Yadav & Ors.	EC-BRHC99- 15964-2020 (R. Bail) Sc/St Act.	In custody.	Not considered for the present
268.	Gajendra Kumar Singh 9472666145	Vicky Kumar	Token No. 28482/2020 (R. Bail)	In custody since 06.04.2020.	Not considered for the present
269.	Vijay Kumar Singh No. 1 9431647952	Kamlesh Ram	EC-BRHC99- 10054-2020 (R. Bail)	In custody since 30.07.2019.	Not considered for the present
270.	Vijay Kumar Singh No. 1 9431647952	Ashutosh Singh	EC-BRHC99- 10056-2020 (A. Bail) Sc/St Act.	Apprehension of arrest.	Not considered for the present
271.	Gajendra Kumar Singh 9472666145	Prabhat Kumar Singh	Token No. 27939/2020 (A. Bail)	Apprehension of arrest.	Not considered for the present
272.	Gajendra Kumar Singh	Pashupati Rai	Token No. 29744/2020	Apprehension of arrest.	Not considered

	9472666145		(A. Bail)		for the present
273.	Shyam Kumar Singh 9470833818	Babloo Kumar and others	EC-BRHC99-09913-2020 (Bail Matter)	Petitioners have falsely been implicated in this case due to village politics and the petitioner is a student.	Not considered for the present
274.	Madhubala Verma 9471864602	Sanjeet Pandit @ Sanjit Kumar	Cr. Appeal No. 407 of 2020 (D.B.) (Bail Matter) (POCSO Act)	Appellant has been convicted and sentenced to under rigorous imprisonment for life. He is in custody since 21.03.2020. (Prays to admit this case and call for L.C.R.)	Not considered for the present
275.	Kanhaiya Jee Tiwari 9661461725	Poonam Rai	Case number: 16323 of 2020 (A. Bail)	Petitioner's mother is ill. Petitioner is in depression.	Not considered for the present
276.	Soket Kumar 9123153217	Shanti Devi	Cr. Appeal No. 1032 of 2020	The appellant is a woman aged more than 60 years and have serious health issues. Other persons convicted under the same trial had been released on bail. Appellant is in custody since 22 <sup>nd</sup> March, 2018.	Not considered for the present

277.	Anang Mohan Sinha 9801462017	Pramod Prasad and others	Token No. 27917 of 2020 (A. Bail)	Apprehension of arrest (Mother of the petitioner is chronic diabetic and there is no one available to take care of her)	Not considered for the present
278.	Ajay Mukherjee 9431462953	Dwarika Gope	Cr. Appeal No. 1397 of 2020 (S.J.) (R. Bail)	Appellant is aged about 70 years and he is in custody since 19.02.2020. Appellant was all along on bail during trial.	Not considered for the present
279.	Kuldeep Kumar 9470030094	Arvind Kumar @ Arvind Yadav	Token No. 24880 of 2020 (A. Bail)	Apprehension of arrest	Not considered for the present
280.	Kuldeep Kumar 9470030094	Ashish Kumar	EC-BRHC99-13918-2020 (R. Bail)	Petitioner is in custody since 01.07.2020	Not considered for the present
281.	Sanjiv Sharan 9234758084	Banshidhar Jha	EC-BRHC99-12198-2020 (Cr. Misc.) (R. Bail)	Petitioner is in custody since 14.11.2019 (Seeks permission to furnish Cr. Misc. Number)	Not considered for the present
282.	Kameshwar Singh 9304042572	Guddu Yadav	Token No. 25332 of 2020 (R. Bail)	Petitioner is in custody since 31.01.2020. Father of the petitioner is suffering from stomach problem.	Not considered for the present
283.	Umeshanand Pandit	Kanta Ram	Cr. Misc. No. 23478 of	Petitioner is in custody	Not considered

	9472459817		2020 (R. Bail) (Excise Act)	since 30.01.2020	for the present
284.	<b>Santosh Kumar 882530138 7</b>	<b>Anuj Kumar</b>	<b>Token No. 23658 of 2020</b>	<b>Case of the petitioner has not been generated even after a lapse of two and a half months.</b>	Not considered for the present
285.	Udbhav 8676924738	Labho Singh	EC-BRHC99- 11530-2020 (R. Bail)	Petitioner is in custody since 02.06.2020	Not considered for the present
286.	Kameshwar Singh 9304042572	Shyamnanda n Das	Cr. Misc. No. 4562 of 2020 (Bail Matter)	Petitioner is suffering from torture of police and co-accused granted bail in Cr. Misc. No. 589 of 2020.	Not considered for the present
287.	Yugal Kishore 8271867733	Mukesh Rai	Token No. 23646 of 2020 (Cr. Misc.) (R. Bail)	Petitioner is in custody since 11.10.2019 (Case number has not been given)	Not considered for the present
288.	Yugal Kishore 8271867733	Ajay Saw @ Ajay Kumar Gupta	Token No. 23715 of 2020 (Cr. Misc.) (R. Bail)	Petitioner is in custody since 19.05.2020 (Case number has not been given)	Not considered for the present
289.	Yugal Kishore 8271867733	Ravi Ranjan Mahto @ Ravi Ranjan Mehta	EC-BRHC99- 7185-2020 (Cr. Misc.) (R. Bail)	Petitioner is in custody since 19.04.2020 (Even after a lapse of more than one and a half month, token	Not considered for the present

				number has not been given)	
290.	Yugal Kishore 8271867733	Mukesh Paswan	Cr. Misc. No. 21988 of 2020 (R. Bail)	Petitioner is in custody (Seeks to list this case)	Not considered for the present
291.	Rupa Kumari 8789774061	Hira Lal @ Heera Lal	EC-BRHC99-12548-2020 (Cr. Misc.) (R. Bail)	Petitioner is in custody (Token number has not been given)	Not considered for the present
292.	Yugal Kishore 8271867733	Mukesh Kumar	Token No. 25937 of 2020 (Cr. Misc.) (R. Bail)	Petitioner is in custody since 25.11.2019 (Case number has not been allotted)	Not considered for the present
293.	Hans Lal Kumar 9431403756	Chabila Mukhiya	EC-BRHC99-12795-2020 (Cr. Misc.) (A. Bail)	Apprehension of arrest	Not considered for the present
294.	Sanjiv Sharan 9234758084	Ganga Singh @ Laddu	EC-BRHC99-14457-2020 (Cr. Misc.) (R. Bail)	Petitioner is in custody since 04.11.2019 (Seeks to furnish Cr. Misc. number)	Not considered for the present
295.	Ranjit Kumar Thakur 9430800064	Golu Kumar @ Saurav Kumar	Token No. 26816 of 2020	Apprehension of arrest (Petitioner is the sole bread earner of his family)	Not considered for the present
296.	Sada Nand Ram	Uma Shankar Roy	EC-BRHC99-09708-2020 (R. Bail) (Tied-up matter)	Petitioner is in custody for more than one year	Not considered for the present
297.	Rajesh Kumar 9835806330	Samindra Rai	Token No. 26355 of 2020 (R. Bail) (Excise Act)	Petitioner is in custody since 08.06.2020	Not considered for the present
298.	Ajay Kumar Sinha	Shushma Kumari	EC-BRHC99-13520-2020	Petitioner is a lady school	Not

	9905450531		(Cr. Misc.) (A. Bail)	teacher. Mother of the petitioner is very seriously ill.	considered for the present
299.	Rakesh Kumar 9431878374	Rajan Sahni	Cr. Misc. No. 18979 of 2020	Prays for listing of the case	Not considered for the present
300.	Ajay Kumar Sinha 9905450531	Sanjay Yadav	EC-BRHC99- 13518-2020 (Cr. Misc.) (A. Bail)	Apprehensio n of arrest	Not considered for the present

**Mentioning matters regarding urgent hearing of pending cases:**

Sl.No.	Name of Adv. With Ph.No.	Name of Party	Nature of Case	Reasons for Mentioning	Remarks
	<b>07.09.2020</b>				
301.	Ansul 8084908156	Mithilesh Kr. Singh	CWJC 17810/2018	Service matter. (Incomplete format)	Not considered as format incomplete
302.	Birendra Kr. Singh 9523110555	Brahmanand Singh	I.A 1/2020 in Cr. App 276/2013(DB)	I.A for bail. In custody since 28.01.2013	To be Listed
303.	Dilip Kr. 9835070290	Vikash Kr. Sinha	T. No. 8963/2020(DB )	Release of vehicle. (Incomplete format)	Not considered as format incomplete
304.	Vagisha Pragya Vacaknavi 8084691944	Shiv Kr. Singh & Ors.	MJC 502/2020	Modification of part of order dt. 16.01.2020 passed in CWJC No. 24799/2019(In complete format)	Not considered as format incomplete
305.	Birendra Kr. Singh 9523110555	Jamil Ahmad	I.A 5/2020 in Cr. App 420/2015(DB)	I.A filed for bail. In custody sicne 11.09.2012.	To be Listed
306.	Deepak Kr. Singh 9431473265	Neeraj kr. Singh	EC-BRHC99- 02407-2020	Petitioner wants direction to the respondent election Commission,	Not considered as format incomplete

				Bihar for disposing of his complaint filed before them within stipulated time. (Incomplete format)	
307.	Sharda Nand Mishra 9430450915	Md. Shah Alam	CWJC 7053/2020	For quashing the letter vide memo no. 63 dt. 14.05.2020 passed by Block Education Officer Goradin, Bhagalpur	To be Listed
308.	Sharda Nand Mishra 9430450915	Md. jauwad Alam	EC-BRHC99-15395-2020	Transfer matter.	To be Listed
309.	Shruti Sinha 9234777367	Sushil Kr. Pathak & Anr.	CWJC 72341/2017	Dismissal from service. (Incomplete matter.)	Not considered as format incomplete
310.	Shruti Sinha 9234777367	Aman Kr. & Ors.	CWJC 16642/2017	Selection Matter. (Incomplete matter.)	Not considered as format incomplete
311.	Mundhwar Pd.	Not given	CWJC 22996/2013	Selection matter. (Incomplete format)	Not considered as format incomplete
312.	Sharda Nand Mishra 9430450915	Gurudeo Jha	EC-BRHC99-16155-2020	Transfer matter.	To be Listed
313.	Rohit Kr. 7762005848	Aarav Jain	T. No. 39067/2019	Petitioner's canddature was cancelled by BPSC(Incomplete format)	Not considered as format incomplete
314.	Sudhir Kr. Sinha 9934227501	Ajeet Ray & Anr.	Cr. App 1142/2017, I.A 1/2020	In custody since 8.8.2017(Incomplete format)	Not considered as format incomplete
315.	Malti Kri.	Rakesh Kr.	T. No.	Case no not	Not considered

	9430515628		27527/2020	received. (Incomplete format)	as format incomplete
316.	Bipin Kr. 9123208503	Raj Kr. Jha	EC-BRHC99- 15382-2020	Matter relates to the suspension of the petitioner. (Incomplete format)	Not considered as format incomplete
317.	Malti Kri. 9430515628	Sanoj Paswan	T. No. 24530/2020	Case no not received. (Incomplete format)	Not considered as format incomplete
318.	Suresh Pd. Bhakta 9939993618	Raghunandan Bhakt	CWJC 20017/2019	Salary matter.	To be Listed
319.	Sanjeev Kr. Mishra 9835068340	Vishal Anand	EC-BRHC99- 16145-2020	Encroachment matter. (Incomplete format)	Not considered as format incomplete
320.	Rohit Kr. 7762005848	Kishore Kr. & ors.	Cr. Misc 14652/2019	For quashing of FIR. (incomplete format)	Not considered as format incomplete
321.	Ranjan Kr. Srivastava 9431249343	Pradeep Kr. Srivastava	CWJC 4760/2020	Retiral benefit.	To be Listed
322.	Manoj Kr. Pandey 9431433391	Anish Kr.	E-filing 12053/2020	Cancellation of PDS license. (incomplete format)	Not considered as format incomplete
323.	Ashok Kr. Yadav 9939351429	Vindeshwari Singh & Anr.	EC-BRHC99- 13078-2020	Matter relates to up-gradation of school and to start education of Class-IX in Ukramit Middle School, Chengahi. (Incomplete format)	Not considered as format incomplete
324.	Sanjeev Kr. Mishra 9835068340	Omprakash Tufani	CWJC 18003/2020	The SDO has passed the order without supply the	Not considered as format incomplete

				copy of the enquiry report. (Incomplete format)	
325.	Bipin Bihari Singh 8877241292	Rinku Devi	CWJC No. 24667/2018	Dismissal from Service. (Incomplete format)	Not considered as format incomplete
326.	Sanjeev Kr. Mishra 9835068340	Radhyshyam Ram	CWJC 10304/2019	Service matter. (Incomplete format)	Not considered as format incomplete
327.	Kundan Kr. 9430921661	Santosh Kr. Keshari	Cr. WJC 352/2020	Habeas Corpus. (Incomplete format)	Not considered as format incomplete
328.	Raghvendra Kr. Singh 9473382031	Md. Muslim	Cr. Misc 64442/2019	Release of vehicle. (Incomplete format)	Not considered as format incomplete
329.	Mukesh Kr. 8986271729	Chanakya College of Education through its chairman.	T. No. 5959/2020	Admission matter.	To be Listed
330.	Raj Shekhar 9934027300	Sanjay Rai	EC-BRHC99-09947-2020	Matter relates to misuse of bail. (Incomplete format)	Not considered as format incomplete
331.	Shruti Sinha 9234777367	Devdatta Kr. & Ors.	MJC No. 4661/2018	Matter is connected to absorption on the post of Literate Constable. (Incomplete format)	Not considered as format incomplete
332.	Shruti Sinha 9234777367	Aman Kr. & Ors.	CWJC 16642/2017	Selection matter. (Incomplete format)	Not considered as format incomplete
333.	Rashmi Bharti 9503761073	Ashim Chakravarty & Ors.	I.A 2008/2018 in Cr. App 1120/2017(DB )	Suffering from serious ailments. (Incomplete format)	Not considered as format incomplete

334.	Rashmi Bharti 9503761073	Samar Kant Sharma	I.A 01/2020 in Cr. App 942/2018(DB)	Suffering from serious ailments. (Incomplete format)	Not considered as format incomplete
335.	Birendra Kr. Singh 9523110555	Mahanand Yadav	I.A 1/2020 in Cr. App(DB) 422/2017	I.A filed for bail. Custody since 10.07.2014	To be Listed
336.	Birendra Kr. Singh 9523110555	Chhawinath Sharma & Ors.	I.A 1/2020 in Cr. App(DB) 455/2019	I.A filed for bail. Custody since 13.02.2019	No Urgency
337.	Rashmi Bharti 9503761073	Bachcha Sahni	I.A 2009/2018 in Cr. App 1180/2017(DB )	Suffering from serious ailments. (Incomplete format)	Not considered as format incomplete
338.	Tirpit Kr. 9771797308	Nagendra Yadav	I.A 3/2019 in Cr. App 420/2018	I.A for bail. (Incomplete format)	Not considered as format incomplete
339.	Malay Kr. Choudhary 9934445810	Nunu Chaudhary	EC-BRHC99- 16381-2020	Trade & Commerce (Works Contract) (incomplete Format)	Not considered as format incomplete
340.	Sanjeet Kr. 9431017782	Neelam Kri.	CWJC 24049/2019	Matter relates to dealership of Petrol Pump.	No Urgency
341.	Ranjan Kr. Srivastava 9431249343	Savita Choudhary	CWJC No. 2991/2020	Selection matter.	To be Listed
342.	Anil Kr. Saxena 9334270542	Rakesh Mahto	Cr. Misc 11677/2020	For filing Supplementary affidavit. (Incomplete format)	Not considered as format incomplete
343.	Sanjeev Kr. Mishra 9835068340	Nand Kishore Paswan	EC-BRHC99- 09478-2020	Withdrawal. (Incomplete format)	Not considered as format incomplete
344.	Sanjay Kr. Singh 9334745265	Krishna Kr.	CWJC 7398/2020	Trade & Commerce Activities. (Incomplete	Not considered as format incomplete

				format)	
345.	Sanjeev Kr. Mishra 9835068340	Sanjeev Kr. Rawat	CWJC 24372/2019	Selection matter. (Incomplete format)	Not considered as format incomplete
346.	Sanjeev Kr. Mishra 9835068340	Rakesh Kr.	CWJC 21770/2019	The SDO has passed the order without supply the copy of the enquiry report. (Incomplete format)	Not considered as format incomplete
347.	Manish Chandra Gandhi 9852475451	Pankaj Kr. Singh & Ors.	Cr. App(SJ) 669/2020	For setting aside the order dt. 20.12.2019 passed in A.B.P No. 3155/2019 by the Ld. 1 <sup>st</sup> Addl. Sess. Judge Cum Spl. Judge, Vaishalit at Hajipur. (Incomplete Format.)	Not considered as format incomplete
348.	Sanjeev Kr. Mishra 9835068340	Surendra Paswan	CWJC No. 15447/2018	Termination from service. (Incomplete format)	Not considered as format incomplete
349.	Sanjeev Kr. Mishra 9835068340	Prem Chand Gupta	CWJC 23651/2020	The SDO has passed the order without supply the copy of the enquiry report. (Incomplete format)	Not considered as format incomplete
350.	Sanjeev Kr. Mishra 9835068340	Sandip Kr. Roy	EC-BRHC99- 16530-2020	Salary matter. (Incomplete format)	Not considered as format incomplete
351.	Rohit Kr. 7762005848	Munna miyan	CWJC 3880/2018	Service matter. (Incomplete format)	Not considered as format incomplete
352.	Sanjeev Kr. Mishra 983506834	Mahendra Ram	EC-BRHC99- 13884-2020	Cancellation of license. (Incomplete)	Not considered as format incomplete

	0			format)	
353.	Sanjeev Kr. Mishra 9835068340	Ramchandra Ram	CWJC 18040/2020	The SDO has passed the order without supply the copy of the enquiry report. (Incomplete format)	Not considered as format incomplete
354.	Manoj Kr. Mob No. not legible	Not legible	Not letible	Not legible.	Not considered as format incomplete
355.	Sanjeev Kr. Mishra 9835068340	Umesh Kr. Thakur	EC-BRHC99-17008-2020	Cancellation of PDS license. (Incomplete format)	Not considered as format incomplete
356.	Sanjeev Kr. Mishra 9835068340	Sugandhi Kri.	CWJC 1187/2020	Cancellation of PDS license. (Incomplete format)	Not considered as format incomplete
357.	Sanjeev Kr. Mishra 9835068340	Ram Sanehi Lal	CWJC 19999/2019	The SDO has passed the order without supply the copy of the enquiry report. (Incomplete format)	Not considered as format incomplete
<b>08.09.2020</b>					
358.	Kanchan Kri.	Ajay Kr. Sahni	Cr. Misc 13306/2020	Vakalatnama filed for petitioner.	Permitted
359.	Parul Pd. 8588901604	Rupesh Kr. Sinha	CWJC 6189/2020	Appointment matter	To be Listed
360.	Prashant Kr. 9582941399	Lakshmi Devi & Ors.	I.A EC-BRHC99-17133-2020 in S.A 489/2019	Seeking permission for I.A in S.A No. 489/2019(inc omplete format)	Not considered as format incomplete
361.	Anil Kr. 9431664758	Ashok Kr. Patel	CWJC 4106/2020	Withdrawal(i ncomplete format)	Not considered as format incomplete
362.	Mohit	M/s Arun Deo	EC-BRHC99-	Construction	Not considered

	Agarwal 7488260077	Kr.	16114-2020	matter.	as format incomplete
363.	Mohit Agarwal 7488260077	M/s Danara Agro & Packaging Pvt. Ltd.	EC-BRHC99- 15613-2020	Public Demand Recovery Act.	To be Listed
364.	Sarvadeo Singh 7739585491	C.E Testing Co. Pvt. Ltd.	CWJC 1345/2020	Contract matter. (Incomplete format)	Not considered as format incomplete
365.	Sarvadeo Singh 7739585491	Bindeshwar Sharma & Ors.	S.A 385/2008	I.A has been filed. (Incomplete format)	Not considered as format incomplete
366.	Sarvadeo Singh 7739585491	Md. Kafil Ahmad	CWJC 1219/2020	Salary matter. (Incomplete format)	Not considered as format incomplete
367.	Akash Chaturvedi 9709389077	Md. Safuddin Ansari	T. No. 9274/2020	Pension matter. (Incomplete format)	Not considered as format incomplete
368.	Akash Chaturvedi 9709389077	Rajiya Devi	EC-BRHC99- 16399-2020	Cancellation of PDS license. (Incomplete format)	Not considered as format incomplete
369.	Satyendra Rai 7979028012	Brahma Pd.	EC-BRHC99- 014385-2020	Release of vehicle. (Incomplete format)	Not considered as format incomplete
370.	Satyendra Rai 7979028012	Avdhesh	EC-BRHC99- 014384-2020	Release of vehicle. (Incomplete format)	Not considered as format incomplete
371.	Shambhu Sharan Singh 9386066268	Vijay Singh	Cr. App(DB) 403/2018	For I.A. In custody since 18.05.2015. (incomplete format)	Not considered as format incomplete
372.	Manoj Kr. Pandey 9431433391	Shivraj Rai	E-filing no. 11356/2020	For quashing the order dt. 4.6.2020 passed by the S.D.O Ara.	To be Listed
373.	Manoj Kr. Pandey	Anish Kr.	E-filing 12054/2020	E.C Act, Specified	To be Listed

	9431433391			matter.	
374.	Manoj Kr. Pandey 9431433391	Shail Devi	E-filing 12057/2020	E.C Act, Specified matter.	To be Listed
375.	Mrityunjay kr. 9470484249	Santosh Kr	CWJC 15993/2019	Selection matter.	To be Listed
376.	Mrityunjay kr. 9470484249	Pankaj Kr. Singh & Ors.	CWJC 18803/2019	Selection matter.	To be Listed
377.	Rajendra Nath Sinha 9431070062	Sunil Rajak	CWJC 4344/2020	PDS matter. (Incomplete format)	Not considered as format incomplete
378.	Rajendra Nath Sinha 9431070062	Dr. Amit Kr.	CWJC 13348/2019	Case has not been listed yet. (Incomplete format)	Not considered as format incomplete
379.	Subodh Kr. Barnwal 8873207521	Saroj Devi & Anr.	Cr. Misc 31941/2019	For quashing of FIR (Incomplete format)	Not considered as format incomplete
380.	Subodh Kr. Barnwal 8873207521	Ujjawal Pandey	Cr. Misc 415/2020	The Ld. Principal Judge Family Court, Saran has wrongly allowed maintenance case in favour of the respondent wife. (Incomplete format)	Not considered as format incomplete
381.	Sumeet Kr. Singh 8292999999	Manoj Sah	Req. Case No. 99/2018	For appointment of arbitrator.	To be Listed
382.	Sumeet Kr. Singh 8292999999	Ramesh Kr. Gupta	Req. Case No. 98/2018	For appointment of arbitrator.	To be Listed
383.	Sumeet Kr. Singh 8292999999	Sudarshan Singh	Req. Case No. 96/2018	For appointment of arbitrator.	To be Listed
384.	Sumeet Kr. Singh 8292999999	Jitendra Kr. Singh	Req. Case No. 97/2018	For appointment of arbitrator.	To be Listed
385.	Binay Kr.	Rajesh	EC-BRHC99-	Matter	Not considered

	Singh 9204338671	Ranjan	17197-2020	relates to illegal appointment of Vice Chancellor(In complete format)	as format incomplete
386.	Mukul Sinha 9471621951	Shashi Gupta	CWJC 24552/2019	Transfer matter.	To be Listed
387.	Santosh Kr. 9835270915	Munna Singh	I.A 3/2019 in Cr. App 343/2017(DB )	In custody since 27.06.2013(I ncomplete format)	Not considered as format incomplete
388.	Kundan Rathore 7779855582	Aditya Kr. Raj	Cr. misc 85790/2019	Complainant has six months child. Petitioner is not keeping them both. (Incomplete format)	Not considered as format incomplete
389.	Birendra Kr. Singh 9523110555	Pappu Kr. & Ors.	I.A 3/2020 in Cr. App(DB) 723/2017	I.A for bail. In custody since 01.03.2014	To be Listed
390.	Zainul Abedin 9835283486	Manoj Giri & Ors.	Cr. App(SJ) 1135/2020	Withdrawal. (Incomplete format)	Not considered as format incomplete
391.	Rajesh Kr. 9334336767	Pd. Mahto	EC-BRHC99- 17049-2020	Modification(I ncomplete format)	Not considered as format incomplete
392.	Anjani Kr. Jha 9934640630	Tribhuwan Narayan Singh	EC-BRHC99- 12203-2020	Work Contract Terminated.	Not considered as format incomplete
393.	Kr. Praveen 9835467009	Most. Urmila Devi & Ors.	CWJC 18928/2018	For payment of rent.	No Urgency
394.	Braj Bhushan Poddar 6205259220	Khusboo Devi	I.A 1/2020 in Cr. App 637/2019(DB )	I.A filed for bail. (Incomplete format)	Not considered as format incomplete
395.	Dharamveer 8986459869	Patru	I.A 2/2020 in Cr. App 3583/2017(SJ )	I.A filed for bail. Custody more than 04 years	To be Listed
396.	Krishna Kant Singh 9835495681	Uma Singh	I.A 1/2020 in Cr. App 224/2020(DB	In Custody, period not disclosed	No Urgency

			)		
397.	Ravindra Kr. 6201898771	Ram Pravesh Sharma	I.a 1/2020 in Cr. App(DB) 104/2019	In custody since 30.11.2018(I ncomplete format)	Not considered as format incomplete
398.	Sanjeev Ranjan 8789805833	M/s Nutan Gas Service	CWJC 12854/2019	Illegal termination of the LPG Distributorshi p. (Incomplete format)	Not considered as format incomplete
399.	Rishikesh Ojha 9431626061	Shahroz Zama	EC-BRHC99- 14961-2020	Matter relates to serious corruption and the appointment of 143 employee.	No Urgency
400.	Anuj Kr. 9939993599	Amerika Singh	I.A No. 1/2020 in Cr. App 1174/2019(D B)	I.A has been filed for bail. Custody not disclosed	No Urgency
401.	Manish Kr., No.2, 9835200021	Jhulan Sharma	Cr. App 3456/2017(SJ )	I.A has been filed through e-filing for bail. (Incomplete format)	Not considered as format incomplete
402.	Shambhu Nath 9431421154	Ishan Singh Bhadoria	CWJC 9038/2017	Matter relates to appointment of Assistant Professor by BPSC. (Incomplete format)	Not considered as format incomplete
403.	Prabhakar Singh 9431075415	Brajbhushan Kr. & Anr.	T. No. 8297/2020	For direction Religious Trust Board to take decision regarding constituting committee. (Incomplete format)	Not considered as format incomplete

404.	Sanjay Pandey 9334127956	BPSC & Ors.	LPA 642/2019	Examination matter. (Incomplete format)	Not considered as format incomplete
405.	Kr. Goutam 9334666397	Mustaq Khan	EC-BRHC99-11304-2020	Encroachment matter	To be Listed
406.	Kundan Kr. 9234945387	Anand Consultants	EC-BRHC99-13150-2020-LPA	Admitted dues of the appellant have been withheld by the respondent authorities. (Incomplete format)	Not considered as format incomplete
407.	Sanjeev Kr. Mishra 9835068340	Arun Kr. Singh	EC-BRHC99-14010-2020	Quashing the order dt. 20.04.2020 passed by respondent no. 3 by which PDS license of the petitioner has been suspended. (Incomplete format)	Not considered as format incomplete
408.	Md. Imteyaz Ahmad 9386416816	Babu Lal Choudhary	I.A 1/2019 in Cr. App(DB) 1402/2017	In custody since 7.4.2012. (Incomplete format)	Not considered as format incomplete
409.	Shashi Bhushan Singh 78352311146	Mukesh Kr.	CWJC 13973/2018	Appointment matter. (Incomplete format)	Not considered as format incomplete
410.	Rajiv Ranjan 9473027609	Md. Asif	CWJC 5176/2020	Matter relates to Nal Jal Yojana. (Incomplete format)	Not considered as format incomplete
411.	Kr. Mritunjay 7488485529	Vinit Kr.	EC-BRHC99-06990-2020	Release of vehicle.	To be Listed
412.	Ram Bilash Roy 'Raman' 7654954304	Pritam Rai & Anr.	Cr. Misc 16654/2020(A.bail)	For correction in order.	To be Listed

413.	Rajesh Kr. 9431650988	Sanjay Kr.	cr. App(SJ) 76/2018	Prayer for early hearing of I.A no. 3/2020	To be Listed
414.	Siddhartha Pd. 9934778779	Kausalya devi	CWJC No. 5106/2020	Matter relates to LPG distributorshi p. (Incomplete format)	Not considered as format incomplete
415.	Sidhendra narayan Singh 9065291492	Anupam Kri.	EC-BRHC99- 11510-2020	I.A filing for stay of selection. (Incomplete format)	Not considered as format incomplete
416.	Siddhartha Pd. 9934778779	Nidhi Raj Anand	CWJC No. 22950/2019	For adjudication on the basisi of written notes of argument. (Incomplete format)	Not considered as format incomplete
417.	Ratnesh Kr. Singh 9431817180	Shashi Kishore Pandey	EC-BRHC99- 1683-2020	Examination matter. (Incomplete format)	Not considered as format incomplete
418.	Ratnakar Pandey 9931200922	Vivek Kr.	I.A No. 654/2018(Ol d), I.A no. 3/2018(new) in Cr. App (DB) 859/2014	In custody since 18.11.2010. (Incomplete format)	Not considered as format incomplete
419.	Shivendra Pd. 7250592590	Shambhu Singh & Anr.	Cr. App 210/2020(Db ) & Cr. App 231/2020(DB )	Appellants are in jail. Similarly placed persons have been allowed bail. Custody period not disclosed	No Urgency
420.	Prabhakar Singh 9431075415	Amit Kr.	CWJC EC-BRHC99- 17056-2020	Petitioner not receiving salary since last 4 years and suffering from starvation	Not considered as format incomplete

				(Incomplete format)	
421.	Prabhakar Singh 9431075415	Sanjay Kr.	CWJC EC-BRHC99-17059-2020	Petitioner not receiving salary since last 4 years and suffering from starvation (Incomplete format)	Not considered as format incomplete
422.	Prabhakar Singh 9431075415	Vivek Kr.	CWJC EC-BRHC99-1706-2020	Petitioner not receiving salary since last 4 years and suffering from starvation (Incomplete format)	Not considered as format incomplete
423.	Prabhakar Singh 9431075415	Dr. Durga Prasad Singh	CWJC EC-BRHC99-12178-2020	Matter relates to Retiral Benefits (Incomplete format)	Not considered as format incomplete
424.	Rajesh Kr. 9934792260	Rahul Raj Sharma	Cr. WJC	For providing security of life and property to petitioner (Incomplete format)	Not considered as format incomplete
425.	Rajesh Kr. 9934792260	Sudarshan Sah	CWJC T. No. 8953/2020	Release of Vehicle (Incomplete format)	Not considered as format incomplete
426.	Rajesh Kr. 9934792260	Rahul Kr. @ Rahul Raj Kumar @ Rahul Raj	Cr. Rev. No. 1076/2019 (Juvenile Justice) (R.bail)	Petitioner being juvenile decaled by JJB in custody since 20.01.2019 (Incomplete format)	Not considered as format incomplete
427.	Arup Kr. Chongdar 9934687608	Phul Kumari	LPA No. 1473/2017	Applied for permanent appointment through a selection	No Urgency

				process	
428.	Sanjay Kr. 7250102088	Bijendra	MJC No. EC- BRHC99- 15938-2020 arising out of 1640/2016	For modification	To be Listed
429.	Sanjay Kr. 7250102088	Kumari Rajlakshmi	MJC No. EC- BRHC99- 11858-2020 arising out of 23443/2016	For modification	To be Listed
430.	Sunil Kr. 9955020406	Amit Kr.	CWJC No. EC- BRHC99- 10643-2020	For stay of installation of mobile tower	To be Listed
431.	Raghunanda n Kr. Singh 9835049367	Anil Kr.	CWJC EC-BEHC99- 12267-2020	For payment of legal dues (Incomplete format)	Not considered as format incomplete
432.	Santosh Kr. 9431494068	Union of India	LPA No. 311/2019	Betel Nuts are decaying day by day, similar issue already Decided on 20.12.2019 (L.P.A. No. 1153/2019)	To be Listed
433.	Santosh Kr. 9431494068	Yugeshwar Sao	CWJC No. 24590/2013	Encroacher is powerful man, blocked the way of petitioner and made a roof although it is a public lane	To be Listed
434.	Santosh Kr. 9431494068	Jaiky Paswan and Anr.	Cr.App. (SJ) T. No. 26137/2020	One of the appellant arrested, police is raiding for another one although they are innocent	To be Listed
435.	Anuj Kr. 9939993599	Bhola Yadav	I.A. No. 1/2019 in Cr. App; 113/2018	The present I.A. is filed for suspension	Not considered as format incomplete

			(DB)	of sentence and grant of bail to the appellant, in custody since seven and half years and his wife is suffering from illness (Incomplete format)	
436.	Manager Sah 9939024708	Sachin Murari	Cr. Misc. 59510/2018	For quashing the FIR (Incomplete format)	Not considered as format incomplete
437.	Shailesh Kr. 9801294071	Bipin Kr. @ Bipin Yadav	Cr. Misc. EC-BRHC99- 10444-2020	For quashing the order dat. 03.02.2020 (Incomplete format)	Not considered as format incomplete
438.	Md. Mushtaque Alam 7301175522	Shiv Sharan Yadav and Ors.	I.A. No. 4/2020 in Cr. App. No. 712/2015 (DB)	In custody since more than 6 years, appellant no. 3 suffering from cancer (Incomplete format)	Not considered as format incomplete
439.	Mr. Birendra Kr. 9431647016	Chinta Devi	T. No. 9400/2020 CWJC	Land Dispute matter (Incomplete format)	Not considered as format incomplete
440.	Mr. Suman Kr. 9431072870	Umesh Kr. Karjee	CWJC 4259/2018 (I.A. No. 4341/2018)	Salary Matter (Incomplete format)	Not considered as format incomplete
441.	Mr. Siddhartha Prasad	Ram Niranjana Roy	E.P. No. 01/2019	Bihar General Election is due in November, 2020 for which Electronic Voting Machine (EVM) is required by	Not considered as format incomplete

				Election Commission of India (Incomplete format)	
442.	Rananjay Kr. 9835404482	Bhanu Singh @ Ratnesh Singh @ Ratnesh Kr. Singh	Cr. Misc. 22430/2020	For filing Vakalatnama (Incomplete format)	Not considered as format incomplete
443.	Ajay Kr. Singh No. I 93047190544	Ram Pravesh Rai	CWJC 23209/2018 (E.C. Act)	Allotment of PDS shop matter (Incomplete format)	Not considered as format incomplete
444.	Dilip Kr. 9835070290	Ajit Sinha	CWJC No. EC-BRHC99-17005-2020	Transfer matter (Incomplete format)	Not considered as format incomplete
445.	Dhirendra Singh 9334330410	Dr. Om Prakash Lal	EC-BRHC-99-14169-2020 CWJC	Matter relates to dismissal from service (Incomplete format)	Not considered as format incomplete
446.	Anjani Kr. Jha 9934640630	Manash Ranjan Sahu and Ors.	Cr. Misc. 57168/2019	For withdrawal	To be Listed
447.	Rajesh Kr. 9431650988	Manoj Ram	Cr. App. (DB) 1464/2017	Appellant in custody since 17.10.2017	No Urgency
448.	Arvind Kr. Pradhan 9507228672	Nirbhay Kr.	T. No. 9087/2020 CWJC	Release of vehicle (Incomplete format)	Not considered as format incomplete
449.	Siddharth Shankar Pandey 8084041803	M/s Balajee Enterprises	Civil Review No. 77/2020	The petitioner is going through acute financial crisis and has become crippled financially on account of lack of and blockage of such fund.	No Urgency

450.	Vishwajeet Kr. Mishra 9334869512	Abdul Hussain @ Bablu @Bablu Sah and Anr.	CWJC No. 20713/2019	The land of qabristan is recorded in the Revisional Survey in the name of ancestors of the petitioners and Respondents 2 <sup>nd</sup> set as mutwali. The Waqf board vide resolution dt. 11.01.2019 has approved the constitution of 11 members committee in which the all the heirs of Mutwali have not been added (Incomplete format)	Not considered as format incomplete
451.	Wasi Akhtar 9973449957	Monu Kr.	CR. Misc. T. No. 26323/2020	For filing Vakalatnama (Incomplete format)	Not considered as format incomplete
452.	Vagisha Pragya Vacaknavi 8084691944	Amina Khatoon and Ors.	LPA EC-BRHC99- 14493-2020	The state without cancelling the bhoodani certificate of the appellant is forcefully constructing on the land of the appellants thereby dispossessing the appellants. (Incomplete format)	Not considered as format incomplete

453.	Birendra Kr. 9431647016	Chinta Devi	CWJC T. No. 9440/2020	Land of the petitioner has illegally been captured (Incomplete format)	Not considered as format incomplete
454.	Md. Mushtaque Alam 7301175522	Shiv Sharan Yadav and Ors.	I.A. No. 4/2020 in Cr. App. No. 712/2015(DB )	Appellant in custody since more than 6 years (Incomplete format)	Not considered as format incomplete
455.	Shree Kant Pandey 9430600862	Rajendra Prasad Singh	CWJC No. 19139/2016	Increment and Promotion matter (Incomplete format)	Not considered as format incomplete
456.	Avanish Kr. Singh 9431080088	Rajesh Kr. Sahu	Cr. Misc. 76559/2019	For modification (Incomplete format)	Not considered as format incomplete
457.	Anuj Kr. 9939993599	Ramayan Rai	I.A. No. 1/2020 in Cr. App. No. 145/2019(DB )	I.A. for suspension of sentence and grant of bail to the appellant during pendency of appeal. The appellant is in custody since last seven years. (Incomplete format)	Not considered as format incomplete
458.	Satyendra Prasad Singh 9470246344	Ranjeet Paswan	Cr. Misc. T. No. 27196/2020	Permission to file fresh Vakalatnama	To be filed through e-mode
459.	Raghunanda n Kr. Singh 9835049367	Ravi Kr. Keshari	CWJC EC-BRHC99- 12271-2020	For payment of the part of the amount of salary to the petitioner (Incomplete format)	Not considered as format incomplete
460.	Anjani Kr. Jha 9934640630	Sanjay Kr. Gupta and	Cr. Misc. No. 65313/2019	For withdrawal	To be Listed

		Ors.			
461.	Amit Kr. Anand 9709496046	Seema Kumari	MJC No. 5052/2019	For filing supplementary affidavit (Incomplete format)	Not considered as format incomplete
462.	Uday Chand Prasad 9835657651	Dr. Suresh Prasad Yadav	MJC No. 376/2019 arising out of CWJC No. 15211/2012	Contempt of Court (Incomplete format)	Not considered as format incomplete
463.	Amit Kr. Anand 9709496046	Sunil Patel	Cr. Misc. No. 16620/2020 (R.Bail)	For filing Vakalatnama (Incomplete format)	Not considered as format incomplete
464.	Anuj Kr. 9939993599	Tusar Chaudhary @ Sanoj Chaudhary	Cr. Misc. T. No. 29200/2020	Restoration application for restoring the Cr. App. No. 755/2019 (Incomplete format)	Not considered as format incomplete
465.	Raju Shekhar 9525490014	Vishnukant Roy	Civil Review No. 82 of 2020	Petitioner seeks for the consideration of the Hon'ble Court in Civil Review bearing Case No. 82 of 2020 arising out of CWJC No. 25004 of 2019. (Incomplete Format)	Not considered as format incomplete
466.	Awadhesh Kumar Mishra 9308068153	Bhola Paswan	CWJC No. 18257 of 2016	Petitioner has been dismissed from the post of Project Manager, Department of Industries, Bihar, Patna. (Incomplete Format)	Not considered as format incomplete
467.	Kishore Kumar Thakur	Aashish Mohan Sharma and	CWJC No. 14070 of 2018	Petitioners appointed as Assistant and	Not considered as format

	9931285851	others		Junior Engineer in 2007-2008 are allowed wages on daily wage basis whereas the other similarly appointed in the same transaction in the same year have been appointed on contract basis and are being paid salary in the regular pay scale. (Incomplete Format)	incomplete
468.	Kishore Kumar Thakur 9931285851	Rajeev Ranjan Satsangi and others	CWJC No. 13481 of 2019	The present case relates to the promotion of petitioners with retrospective dates against their earmarked quota. (Incomplete Format)	Not considered as format incomplete
469.	Amir Alam 9835219647	Mohd. Sajid @ Md. Sajid @ Pintu	I.A. No.01 of 2020 [Cr. Appeal (D.B.) No. 649 of 2018]	Appellant is in custody since 06.08.2014. (Incomplete Format)	Not considered as format incomplete
470.	Kaushalesh Choudhary 9934003985	Binodanand Jha and others	EC-BRHC99-17040-2020 (CWJC)	Matter is related with the stopping of spread of Covid-19 virus. There is possibility of spread of	To be Listed

				Covid-19 virus amongst the card holder beneficiaries through the Biometric Machines used by the PDS dealers.	
471.	Ajay Kumar Pandey 9431003471	Sheikh Shamshad Ali	CWJC No. 12413 of 2017	Respondent No.4 is adamant to demolish the house of the petitioner. (Incomplete Format)	Not considered as format incomplete
472.	Arvind Kumar 9304296033	Kapildeo Sah and others	CWJC No. 23258 of 2018	Matter relates with the retirement benefits. (All the petitioners are more than 65 years in age). (Incomplete Format)	Not considered as format incomplete
473.	Brisketu Sharan Pandey 9430887359	Deosharan Raut	MJC No. 4272 of 2019	Transfer matter. (Incomplete Format)	Not considered as format incomplete
474.	Khaushalesh Choudhary 9934003985	Dilip Kumar Mishra	Token No. 9112 of 2020 (CWJC)	License of PDS shop of the petitioner has been cancelled by the Licensing Officer without providing him opportunity of hearing.	To be Listed
475.	Rajeev Ranjan 7766929302	Rohit Jha	I.A. No.01 of 2020 (Cr. Appeal)	I.A. for bail (Appellant is in custody)	Not considered as format incomplete

			No.1143 of 2018) (D.B.) (R. Bail)	since 15.12.2013. (Incomplete Format)	
476.	Raj Kumar 9431072286	Md. Afsar	Cr. Appeal (D.B.) No. 23198 of 2020 (R. Bail)	Appellant is in custody since 28.08.2016. (Incomplete Format)	Not considered as format incomplete
477.	Raj Kumar 9431072286	Rajiv Kumar	EC-BRHC99-12397-2020 (CWJC) (Excise Act)	Release of vehicle. (Incomplete Format)	Not considered as format incomplete
478.	Chandra Shekhar Anand 9304656285	Durga manjhi and another	I.A. No. 1 of 2018 (New), 503 of 2018 (Old) in Cr. Appeal (D.B.) No. 888 of 2017 (R. Bail)	I.A. for Bail (Appellants are in jail for 3 years). (Incomplete Format)	Not considered as format incomplete
479.	Ajay Kumar Sinha 9905450531	Ranveer Kumar	EC-BRHC99-15583-2020 (CWJC)	Release of vehicle	To be Listed
480.	Ajay Kumar Sinha 9905450531	Ranveer Kumar	EC-BRHC99-15590-2020 (CWJC) (Excise Act)	Release of vehicle	To be Listed
481.	Arjun Prasad 9122090038	Amar Kumar Singh	Token No. 9182 of 2020 (CWJC) (Excise Act)	Release of vehicle	To be Listed
08.09.2020	Ashok Kumar 9955554875	Pramod Kumur Yadav	EC-BRHC99-12077-2020 (CWJC)	Release of vehicle. (Incomplete Format)	Not considered as format incomplete
482.	Upendra Kumar Singh 9973155020	Anuradha Kumari	EC-BRHC99-16096-2020 (Cr.W.J.C.)	Petitioner is a major and she is ill for the last 6 months. She is illegally confined in remand home. (Incomplete Format)	Not considered as format incomplete
483.	Dr. Kamal Deo Sharma 9572307106	Chandrakant Rai	Cr. Appeal No. 939 of 2020	For withdrawal.	To be Listed

484.	Binay Kumar 9934771686	Baby Roy	CWJC No. 21910 of 2019	License of PDS shop of the petitioner has capriciously been cancelled by the S.D.O. Sadar Gaya. PDS shop of the petitioner is the only source of income and survival of his family life.	To be Listed
485.	Brisketu Sharan Pandey 9430887359	M/s Bharti Infratel Ltd	EC-BRHC99- 13108-2020 (CWJC)	Petitioner seeks urgent listing of writ application challenging the illegal rejection of the settlement application(s) made by the petitioner company for settlement of disputes under the Bihar Settlement of Taxation Dispute Act, 2020. (Incomplete Format)	Not considered as format incomplete
486.	Ranjeet Choubey 9973024280	Sanjay Kumar	EC-BRHC99- 12631-2020 (CWJC)	Petitioner has assailed the decisions taken in the General Body Meeting dated 26.06.2020, wherein petitioner	To be Listed

				has been removed from the post of Secretary of Bihar Cricket Association without any agenda to this effect.	
487.	Manish Chandra Gandhi 9852475451	Dikesh Manjhi and others	Cr. Misc. No. 10545 of 2020 (A. Bail)	Modification. (Incomplete Format)	Not considered as format incomplete
488.	Rajiv Ranjan Kumar Pandey 9431880446	Om Prakash	Token No. 25471 of 2020 (Cr. Misc.) (R. Bail)	To file fresh Vakalatnama . (Incomplete Format)	Not considered as format incomplete
489.	Rajiv Ranjan Kumar Pandey 9431880446	Arun Singh	I.A. No.1 of 2018 (D.B.) [Old I.A. No. 2831 of 2018 (D.B.)] (Arising out of Cr. Appeal (D.B.) No. 927 of 2017)	I.A. for bail (Petitioner is in custody since 22.01.2016). (Incomplete Format)	Not considered as format incomplete
490.	Kaushalesh Choudhary 9934003985	Shatrughan Singh	Token No. 9113 of 2020 (CWJC)	License of PDS shop of the petitioner has been cancelled by the Licensing Officer without providing any opportunity of hearing.	To be Listed
491.	Chandra Shekhar Anand 9304656285	Suresh Manjhi and another	I.A. No.1 of 2018 (New), 2879 of 2018 (Old) in Cr. Appeal (D.B.) No. 1010 of 2017 (R. Bail)	I.A. for bail (Appellants are in custody for 3 years). (Incomplete Format)	Not considered as format incomplete
492.	Vagisha Pragya Vacaknavi	The Bihar Offset Printers	CWJC No. 7289 of 2020	Tender matter. (Incomplete)	Not considered as format incomplete

		Association and others		Format)	
493.	Pranav Kumar Jha 9473446323	Sudhir Ranjan Jha @ Sudhir Kumar Jha	I.A. No. 01 of 2019 in Cr. Appeal No. 15 of 2019 (D.B.)	I.A. for suspension of sentence of the appellant during the pendency of the aforesaid appeal. (Appellant is in custody) (Incomplete Format).	Not considered as format incomplete
494.	Pranav Kumar Jha 9473446323	Ful Hasan @ Fulo	I.A. No. 02 of 2019 in Cr. Appeal No. 1387 of 2017 (D.B.)	I.A. for suspension of sentence of the appellant during the pendency of the aforesaid appeal. (Appellant is in custody and other convicts have been released on bail) (Incomplete Format)	Not considered as format incomplete
495.	Pranav Kumar Jha 9473446323	Sushil Yadav and others	Cr. Appeal No. 1486 of 2019 (D.B.)	The case may be listed for Bail (Suspension of sentence) only of the appellants during the pendency of the aforesaid appeal. The written objection has also been filed in this case by the State. The appellants are in	Not considered as format incomplete

				custody. (Incomplete Format)	
<b>09.09.2020</b>					
496.	Tej Pratap Singh, 919976186 5	Mirhaj	Cr.Misc. No.26923/2 020	Modification against the order dated 15.7.2020. Not in prescribed format.	Not considered as format incomplete
497.	Arvind Kumar Pradhan, 950722867 2	Shambhuna th Singh	Token No.EC- BRHC99- 15892-2020	Petitioner is praying modification of the order dated 3.3.2020.	To be Listed
498.	Naresh Chandra Verma, 983524226 1	Dhananjay Kumar	Cr.Misc. No.17485/2 020	Withdrawal	To be Listed
499.	Sunita, 878921341 1	Danjee	Cr.Rev. No.900/201 7	Custody since 12.9.2018. Not in prescribed format.	Not considered as format incomplete
500.	Sanjay Kumar, 9334335737	Rajesh Sharma	Cr.Appeal 1472/2018	Petitioner is in judicial Custody.	Not Clear
501.	Mr. Ravish Mishra, 970097381	Panama Devi @ Panwa Devi	EC- BRHC- 17782-2020	Petitioner's husband, who was merely 36 years of age has died on account of electrocution.	To be Listed
502.	Mr. Kedar Jha, 943107959 5	Immam Hussain	Cr. Misc. No. Token No. EC BRHC99- 10793- 02020(Bail)	Mentioning with prayer for provisional bail. Earlier allowed but not listed yet.	Registrar List to verify
503.	Mr. Pramod Mishra, 943120141 6	Karish ma Kumari	EC BRHC99- 14075- 2020(A.Bail)	Apprehension of arrest. Modification	To be Listed
504.	Mr. Hemant Kumar,	Sanjay Kumar	CWJC.No.13 7/2018	PDS matter, <b>Not in</b>	Not considered as format

	9430955618	Ranjan		<b>prescribed format.</b>	incomplete
505.	Mr. Shashi Bhushan Kumar Manglam, 9934879978	Pramod Singh	EC-BRHC99-12523-2020	The PDS Licence of the petitioner has been cancelled.	To be Listed
506.	Mr. Shashi Bhushan Kumar Manglam, 9934879978	Rajiullah Khan	EC-BRHC99-8954-2020, Token No.9036	The licence of the petitioner under PDS control order has been cancelled.	To be Listed
507.	Mr. Shashi Bhushan Kumar Manglam, 9934879978	Anwal Primary Agriculture Credit Co-operative Society	EC-BRHC99-8945-2020, Token No.9026	PDS licence of the petitioner Society has been cancelled.	To be Listed
508.	Mr. Shivendra Kumar Roy, 8340321077	Gaurav Sagar	CWJC.No.9129/2020	The writ application has been filed against the wrongful selection of the Private respondent by the respondent Bharat Petroleum Corporation Ltd for allotment of the retail dealership of Petrol Pump. <b>Not in prescribed format.</b>	Not considered as format incomplete
509.	Mr. Sanjeev Kumar Mishra, 9835068340	Vishal Anand	EC-BRHC99-16145-2020	The private respondents have encroached the premises of the petitioner in spite of too many	Not considered as format incomplete

				representations were filed by the petitioner before the respondent authorities. <b>Not in prescribed format.</b>	
510.	Mr. Shashi Bhushan Singh, 9835231146	Amresh Shandilya	EC-BRHC99-16413-2020	Issue regarding payment of pension arrear decided by Hon'ble Division Bench to pay within time. <b>Not in prescribed format.</b>	Not considered as format incomplete
511.	Mr. Sanjay Kumar, 7050102088	Md. Firoz Alam	MJC.No.769/2020 (Modification) (Arising out of CWJC.No.7874/2016)	There is a typographical error in the name of the petitioner.	No Urgency
512.	Mr. Sanjay Kumar, 7050102088	Indra Kala Devi	MJC.No.770/2020 (modification) (Arising out of CWJC.No.23443/2011)	There is a typographical error in the name of the petitioner.	No Urgency
513.	Mr. Sanjay Kumar, 7050102088	Pratima Devi	MJC.No.660/2020 (Modification)(Arising out of CWJC.No.23443/2011)	There is a typographical error in the name of the petitioner.	No Urgency
514.	Mr. Suraj Samdarshi, 9334125369	Dina Iron & Steel Limited	EC-BRHC99-171160-2020	The claim of the petitioner for grant of capital subsidy has been rejected on completely arbitrary and	Not considered as format incomplete

				unreasonable grounds and contrary to the Bihar Industrial Incentive Policy, 2011. <b>Not in prescribed format.</b>	
515.	Mr. Sanjeev Kumar Mishra, 9835068340	Sandip Kumar Roy	EC-BRHC99-16530-2020	The order dated 28.08.2020 is under challenge passed by the administrate Bihar State Agriculture Marketing Board by which the pay Scale of the petitioner fixed and paid long back year 2002 has been reduced in Arbitrary manner and accordingly direction was given to recover the amount forthwith from the petitioner no notice has been given an amount of more than 15,00000 is going to recover from the petitioner. <b>Not in prescribed format.</b>	Not considered as format incomplete
516.	Mr. Sanjeev Ranjan, 8789805833	Sanjay Kumar & others	CWJC.No.15 039/2018	The petitioners have sought a mandamus for issuance of a notification for publication of	Not considered as format incomplete

				seniority list, prepared long time back due to which their promotion is being withheld. <b>Not in prescribed format.</b>	
517.	Mr. Sanjeev Ranjan, 8789805833	Sanjay Kumar Suman	Token No.8009/2020	The promotion of the petitioner to the post of Deputy Superintendent of Police has been rejected by DPC purportedly on the ground that he was awarded censure without holding departmental proceeding or show cause notice although similarly situated person having received censure were promoted as the same was not considered to be a bar by DPC for promotion. <b>Not in prescribed format.</b>	Not considered as format incomplete
518.	Mr. Nand Kishore Pd. Sinha, 9771196131	Rup Chand Chaudhary	EC-BRHC99-12953/2020	The PDS licence of the petitioner has been cancelled. <b>Not in prescribed format.</b>	Not considered as format incomplete

519.	Mr. Sanjeev Kumar Mishra, 9835068340	Sugandhi Kumari	CWJC.No.11 87/2020	On 19.10.2019 the order impugned was passed by the District Magistrate by which the PDS license cancelled. <b>Not in prescribed format.</b>	Not considered as format incomplete
520.	Mr. Sanjeev Kumar Mishra, 9835068340		CWJC.No.24 957/2019	Letter of intent is expected to be issued in favour of third party whereas the petitioner is the suitable candidates. <b>Not in prescribed format.</b>	Not considered as format incomplete
521.	Mr. Dhananjay Kumar Tiwary, 9430246748	Manoj Kumar	EC- BRHC99- 11569-2020	Petitioner was Branch Manager in respondent's bank and in department proceeding conducted by same rank officer, he has been awarded dismissal sentence cause of action arose in Covid-19 period.	To be Listed
522.	Mr. Sanjeev Kumar Mishra, 9835068340	Lali Devi	EC- BRHC99- 08978-2020	The petitioner is not being granted license. He has been selected, no source of income. <b>Not in prescribed format.</b>	Not considered as format incomplete
523.	Mr. Sanjeet Kumar,	Uma Shankar Pandey & Ors	MJC.No.309 6/2015	That the intervener respondents	To be filed through e-mode

	9431017782			may be permitted to file their interlocutory application and vakalatnama in the contempt application.	
524.	Mr. Dhananjay Kumar Tiwary, 9430246748	Amit Kumar Singh	EC-BRHC99-13625-2020	Petitioner has been directed to deposit deficit stamp fee along with interest and fine in an uncontested preceding.	No Urgency
525.	Ms. Vagisha Pragma Vacaknavi, 8084691944	Amina Khatoon & Ors	EC-BRHC99-14493-2020	The appellants are bhoodani raiyat of the land in question. <b>Not in prescribed format.</b>	Not considered as format incomplete
526.	Mr. Rajendra Nath Sinha, 9431070062	Sunil Rajak	CWJC.No.43 44/2020	PDS shop matter. <b>Not in prescribed format.</b>	Not considered as format incomplete
527.	Mr. Vinay Kumar Mishra, 9835490350	Nirdosh Kumar Nirala and others	CWJC.No.75 67/2020	That this writ application is filed against the respondent Bihar Staff selection against the result published for the post	Not considered as format incomplete

				of Laboratory Technician. <b>Not in prescribed format.</b>	
528.	Mr. Sanjeev Kumar Mishra, 9835068340	Radhyshya m Ram	CWJC.No.10 304/2019	In most arbitrary manner the order punishment has been passed. Completely non consideration of his representation second show cause filed by the petitioner. <b>Not in prescribed format.</b>	Not considered as format incomplete
529.	Md. Sufiyan, 9835010900	Md. Zakir Hussain	EC- BRHC99- 17153-2020	This application for issuance of direction to the DM, Madhubani to pass an order of settlement of the Balughat in favour of the petitioner who is the only bidder	Not considered as format incomplete

				in terms of the rule laid down in the NIT. <b>Not in prescribed format.</b>	
530.	Mr. Nand Kishore Prasad Sinha, 9771196131	Bimal Kishore Prasad	CWJC.No.96 17/2015, I.A.No.1/20 19	The writ petition is going to sale the land. <b>Not in prescribed format.</b>	Not considered as format incomplete
531.	Mr. Sanjeev Kumar Mishra, 9835068340	Raj Deo Singh	EC- BRHC99- 08970-2020	Permission was granted on 07.07.2020 but till date the same has not been listed. <b>Not in prescribed format.</b>	Not considered as format incomplete
532.	Mr. Sanjeev Kumar Mishra, 9835068340	Md. Jalil	CWJC.No.11 92/2020	PDS license cancelled. <b>Not in prescribed format.</b>	Not considered as format incomplete
533.	Mr. Dhaneshwar Prasad Gupta, 9835850205	Pramod Prasad	Token No.8974/20 20	The present writ application has been filed for quashing the letter No.1323,	Not considered as format incomplete

				dated 30.06.2020 by which petitioner has been transferred from one District School to another District School. <b>Not in prescribed format.</b>	
534.	Mr. Siddharth Shankar Pandey, 8084041803	Pankaj Kumar Singh	CWJC.No.37 57/2020	This matter can be adjudicated and disposed of in the terms and direction contained in the oral Judgement dated 03.06.2020 passed in CWJC.No. 18 053/2020.	To be Listed
535.	Mr. Siddharth Shankar Pandey, 8084041803	Kishori Lal Ram	CWJC.No.22 211/2019	Petitioner was denied promotion wrongfully consequentl y got retrial dues at lower rate	To be Listed

				and also getting at very lower rater pension.	
536.	Mr. Quamar Raza, 9430811837	Imarat E Shariah (Bihar Orissa and Jharkhand Phulwarisharif)	Token No.8540/2020	The matter is urgent the petitioner is illegally being force to pay gratuity. <b>Not in prescribed format.</b>	Not considered as format incomplete
537.	Mr. Dhivendra Singh, 9334330410	Dilip Kumar Ram	MJC.No.5348/2019 (Modification) (Arising out CWJC.No.54/2017)	the modification in the name of the petitioner in order dated 11.09.2017 in CWJC.No.64/2017. <b>Not in prescribed format.</b>	Not considered as format incomplete
538.	Mr. Aman Raja, 9726008496	Smt. Anjana Sharma	Case No.11127/2019	A benefit has been given to the Directors of the Company to rectify the defaults of the	Not considered as format incomplete

				company, the last date of which is September, 30 <sup>th</sup> , 2020. <b>Not in prescribed format.</b>	
539.	Mr. Aman Raja, 9726008496	Shri Surendra Kumar	Case No.11219/2 019	A benefit has been given to the Directors of the Company to rectify the defaults of the Company, the last date of which is September, 30 <sup>th</sup> , 2020. Mr. Aman Raja, 97 <b>Not in prescribed format.</b>	Not considered as format incomplete
540.	Mr. Biond Kumar, 9835641445	Binod Kumar	CWJC.No.26 33/2019	10.09.2020 in the date fixed for hearing of main writ application therefore the rejoinder filed on behalf of petitioner.	Not considered as format incomplete

				<b>Not in prescribed format.</b>	
541.	Mr. Sanjeet Kumar, 9431017782	Amit Kumar	EC-BRHC99-16885-2020	That the writ application has been filed for release of vehicle (Alto car).	To be Listed
542.	Mr. Sanjeev Kumar Mishra, 9835068340	Md. Sannaullah	CWJC.No.16 640/2019	The PDS license has been cancelled. <b>Not in prescribed format.</b>	Not considered as format incomplete
543.	Mr. Rajiv Ranjan Kr. Pandey, 8251070372	Om Prakash	Token No. 25471/2020	Fresh Vakalatnam a received after no objection has to be file in this case.	To be filed through e-mode
544.	Mr. Sanjeev Kumar Mishra, 9835068340	Surendra Paswan	CWJC.No.15 447/2018	The matter relates to termination of the service of the petitioner. <b>Not in prescribed format.</b>	Not considered as format incomplete

545.	Mr. Sanjeev Kumar Mishra, 9835068340	Sefali Khatoon	CWJC.No.22 107/2019	The selection matter there is no source of income. <b>Not in prescribed format.</b>	Not considered as format incomplete
546.	Mr. Ajay Kumar Sinha, 9905450531	Ravi Kumar	EC- BRHC99- 17789-2020	The matter is related to release of vehicle. <b>Not in prescribed format.</b>	Not considered as format incomplete
547.	Mr. Sanjay Kumar, 7050102088	Umesh Prasad Yadav	EC- BRHC99- 10239/2020	There is a typographical error in the name of the petitioner.	No Urgency
548.	Ravindra Kumar Singh  7488062840	Yadav Lal Ram	C.W.J.C. No 7394/2020	The petitioner is retired in the year 2016 and not getting benefits of A.C.P  <b>Not in Prescribed Format</b>	Not considered as format incomplete
549.	Kumar Brijnandan  9905247349	Suresh Kumar Maurya	EC- BRHC99- 11105/2020	The matter relates to Bihar Judicial Service	To be Listed

				Commission Examination.	
550.	Kumar Brijnandan 9905247349	Ranjana Kumari	C.W.J.C. No 21198/2018	Matter relates to A.I.I.M.S, Darbhanga.	No Urgency
551.	Sanjay Kumar Sharma 9430286194	Nirmala Devi	I.A.No 1/2020  Arising out of C.W.J.C. no 2716/2019	Land of the petitioner has been acquired. <b>Not in Prescribed Format</b>	Not considered as format incomplete
552.	Subodh Kumar 9931291840	Birendra Prasad Singh	C.W.J,C. No 12161/2019	Demolition Matter.	To be Listed
553.	Prashant Sinha 9334142016	Bihar Staff Selection Commission & others	L.P.A. No 68/2020	Appointment matter is waiting for the outcome of this L.P.A.  <b>Not in Prescribed Format</b>	Not considered as format incomplete
554.	Surya Narayan Poddar 9835480690	Akhilesh Kumar	EC-BRHC99-12992/2020	Waiting for Cause title.	Registrar List to verify
555.	Amit Srivastava	Netflix Entertainment Sevices	EC-BRHC99-	The documentary Series	To be Listed

	9430488073	India LLp through Priyanka Chaudhari	17927/2020  Dated 9.9.2020	was scheduled for release on September 2/2020.	
556.	Anil Kumar No 1  9934066361	Ranjit Kumar	Token No C.W.J.C. no 8838/2020  EC- BRHC99- 07878/2020	For Quashing the letter no 18.2.2020 and 24.4.2020 by the department.	To be Listed
557.	Prashant Sinha  9334142016	Sushil Kumar Choudhary	C.W.J.C. No 24609/2019	For Payment of subsistence allowed.	To be Listed
558.	Prashant Sinha  9334142016	Sonal Rachael Vinicent	C.W.J.C. No 574/2019	Matter relates to medical admission of the year 2018	To be Listed
559.	Prashant Sinha  9334142016	Santosh Sarkar	L.P.A. No 613/2019	Service matter.	No Urgency
560.	Prashant Sinha  9334142016	Vimllesh Kumar	EC- BRHC99- 17177/2020	Appointmen t Matter.	To be Listed
561.	R.B.Singh  8083461948	Ajay Kumar	CWJC No 6521/2020	Permission to file vakalatnam a on behalf	Not considered as format incomplete

				of the petitioner.  <b>Not in prescribed format.</b>	
562.	Sanjeev Kumar 9431063554	Anupma	CWJC No 7320/2020	Permission to file vakalatnam a on behalf of the State Bank Of India.  <b>Not in prescribed format</b>	Not considered as format incomplete